

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008488/2021	BALARAM BARIK@ BALIA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /351 /2021 S.D.J.M.,KENDRAPARA(Kendrapara *) GR/0001938/2021
2	BLAPL/0008489/2021	ARUN DIGAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	BALLIGUDA /127 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000043/2021
3	BLAPL/0008490/2021	KAILASH NAIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	BHANJANAGAR /427 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000051/2021
4	BLAPL/0008491/2021	NARESH DIGAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	BALLIGUDA /127 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000043/2021
5	BLAPL/0008492/2021	BASANTA BISWAL VS STATE OF ODISHA	NARESH CH. JENA VS	BALICHANDRAPUR /281 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur *) CT/0001462/2021
6	BLAPL/0008493/2021	PRASANJIT RAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /419 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000090/2021
7	BLAPL/0008494/2021	GHANANTA KHATUA VS STATE OF ODISHA	DEBASNAN DAS VS	DASPALLA /91 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh *) Spl/0000076/2021
8	BLAPL/0008495/2021	RAJU KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /149 /2021 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000484/2021
9	BLAPL/0008496/2021	SANU KHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	ADVA /42 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati *) Spl/0000054/2021
10	BLAPL/0008497/2021	SANTOSH KUMAR BHOI@ BAPUNI VS STATE OF ODISHA	ANIRUDHA DAS VS	BALIANTA P.S. /264 /2021 J.M.F.C.,BHUBANESWAR(Khordha *) GR/0000750/2021
11	BLAPL/0008498/2021	MITU@ JAYANTA PAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIHALPRASAD /141 /2020 JMFC, GONDIA(Dhenkanal) GR/0000419/2020

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0008499/2021	MAHADEB THETHUA @ MAHADEV VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	MANAMUNDA /105 /2021 SPECIAL JUDGE,BAUDH(Baudh *) Spl/0000039/2021
13	BLAPL/0008500/2021	NIRANJAN RANA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	SAHID NAGAR P.S. /298 /2021 () //
14	BLAPL/0008501/2021	ERA KABASI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PODIA PS /25 /2021 () //
15	BLAPL/0008502/2021	MANOJ KUMAR PATRA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRANGPUR TOWN /173 /2021 () //
16	BLAPL/0008503/2021	BALA PANJANJI @ WALA PANJANJI MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /15 /2021 () //
17	BLAPL/0008504/2021	M.ANKATASU@ ANKATESU VS STATE OF ODISHA	ARIJEET MISHRA VS	KHANDAPARA /124 /2021 () //
18	BLAPL/0008505/2021	ABEDAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /73 /2021 () //
19	BLAPL/0008506/2021	SUSANTA KUMAR SAHOO @ BABU SAHOO VS STATE OF ODISHA	GAJENDRA K. KHILAR VS	TANGI /172 /2018 () //
20	BLAPL/0008507/2021	SK.RAFIK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 () //
21	BLAPL/0008508/2021	GANDHI ROUT VS STATE OF ODISHA	PRAKASH K.MISHRA VS	BARAMBA /293 /2019 () //
22	BLAPL/0008509/2021	RAJU KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /158 /2021 () //
23	BLAPL/0008510/2021	SARVAN KUMAR MANDAL	MANORANJAN PADHY	ADVA /42 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008511/2021	SK.MANIRUDDIN	ASHOK KU. BEHERA	JAJPUR SADAR /158 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008512/2021	BIJAYA KUMAR SAHOO	PARTHA SARATHI NAYAK	COLLIERY /300 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008513/2021	BIJAYA KUMAR SAHOO	PARTHA SARATHI NAYAK	COLLIERY /298 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008514/2021	MUKTIKANTA SAHOO	BISWARANJAN DALAI	NAYAGARH /187 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008515/2021	BIJAYA KUMAR SAHOO	PARTHA SARATHI NAYAK	COLLIERY /299 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008516/2021	BIJAYA KUMAR SAHOO	PARTHA SARATHI NAYAK	COLLIERY /301 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008517/2021	BIJAYA KUMAR SAHOO	PARTHA SARATHI NAYAK	COLLIERY /297 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008518/2021	BIJAYA KUMAR SAHOO	PARTHA SARATHI NAYAK	COLLIERY /304 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008519/2021	PANKAJ KUMAR RANA@ DHUNA RANA	GAJENDRA K. KHILAR	TANGI /172 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008520/2021	JAGANNATH@ JAGABANDHU SAHOO	SURYAKANTA DASH	RAJKANIKA /80 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008521/2021	SUSHANTA PODH	ARJUNA CHARANA BEHERA	barpalli /243 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0008522/2021	STATE OF ODISHA SAROJ BARLA VS	JAGABANDHU SAHU VS	// SUNDARGARH SADAR /31 /2021 ()
36	BLAPL/0008523/2021	STATE OF ODISHA SANEJA DAKUA@ SONU VS	ANIRUDHA DAS VS	// TOMANDO /151 /2020 ()
37	BLAPL/0008524/2021	STATE OF ODISHA RAJARAM CHHURA VS	AKSHAYA KUMAR SAHOO VS	// TITILAGARH /219 /2020 ()
38	BLAPL/0008525/2021	STATE OF ODISHA NATABAR DAS VS	PRADEEP KUMAR DAS VS	// / /0 ()
39	BLAPL/0008526/2021	STATE OF ODISHA SANTOSH KUMAR MALLIK VS	ASIT KUMAR JENA VS	// BARI /140 /2021 ()
40	BLAPL/0008527/2021	STATE OF ODISHA TINU @ RAJA NAYAK VS	AMULYA RATNA PANDA VS	// BALLIGUDA /129 /2021 ()
41	BLAPL/0008528/2021	STATE OF ODISHA LALMOHAN @ LALU KUMBHAR VS	AMULYA RATNA PANDA VS	// TIKAYATPALI /9 /2021 ()
42	BLAPL/0008529/2021	STATE OF ODISHA BAPI NAIK VS	PABITRA KUMAR NAYAK VS	// DHENKANAL SADAR /301 /2021 ()
43	BLAPL/0008530/2021	STATE OF ODISHA DULA @ DOLAMANI SAHOO @ SAHU VS	JUGALA KISHORE PANDA VS	// BADAMBADI /269 /2021 ()
44	BLAPL/0008531/2021	STATE OF ODISHA KIRTAN SETHY VS	SIDHARTH PRASAD DAS VS	// PARJANG /238 /2020 ()
45	BLAPL/0008532/2021	STATE OF ODISHA BINAYA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// ANGUL SADAR PS /530 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	BLAPL/0008533/2021	KSHIROD CH. MAHANTA@ KSHIROD CHANDRA MOHANTA VS STATE OF ODISHA	KSHIROD CHANDRA MOHANTA VS	// () //
47	BLAPL/0008534/2021	NIMAIN CHARAN SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NEMALO /120 /2021 () //
48	BLAPL/0008535/2021	DUBARAJ PRADHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	DHARUADIHI /184 /2020 () //
49	BLAPL/0008536/2021	SHIVRAM RAJASTE VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR CYBER /9 /2021 () //
50	BLAPL/0008537/2021	MAHESWAR MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JODA /71 /2021 () //
51	BLAPL/0008538/2021	BANA@ SANTOSH KUMAR MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /193 /2021 () //
52	BLAPL/0008539/2021	DAMJAN MAJHI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// () //
53	BLAPL/0008540/2021	MOHAN KHILLA@ KHILLO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /107 /2021 () //
54	BLAPL/0008541/2021	DINABANDHU GOUDA VS STATE OF ODISHA	LAMBODAR ACHARI VS	GANGAPUR (ASKA) /206 /2021 () //
55	BLAPL/0008542/2021	ANANDA MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	CHANDRAPUR /33 /2021 () //
56	BLAPL/0008543/2021	SAYMAL SARKAR@ SHYAMAL SARKAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /25 /2021 () //
57	BLAPL/0008544/2021	KARUNAKAR MAHANANDIA @ KARUNA MAHANANDIA	BNNNDIYAM DASH	MUNIGUDA /98 /2014

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008545/2021	SURAJ PATRA	BHARAT JALLI	ASKA /350 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008546/2021	NITYANANDA BEHERA	BHARAT JALLI	ASKA /350 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008547/2021	SUPRAVAT MAHAPATRA	RAJALAXMI BISWAL	N.T.P.C. /86 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008548/2021	NAKULA MAHURIA	ARIJEET MISHRA	JEYPORE TOWN /190 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008549/2021	SURJIT MALLICK@ MIKU	SUSANTA KUMAR BARAL	NIALI /21 /2017
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008550/2021	DEBENDRA KUMAR BHOI	PRADEEP KUMAR KUNDU	NIALI /225 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008551/2021	NILESH SAHU	RAJESH KUMAR MAHAPATRA	KATARBAGA /114 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008552/2021	NAKULA PALAI	BIBHUTI RANJAN MOHANTY	BALLIGUDA /18 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008553/2021	PUNIMANI KABAT	ARUN KUMAR BUDHIA	BERHAMPUR /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008554/2021	ARUN KUMAR PATRA	NISHIKANTA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008555/2021	SK. ABDUL	MANORANJAN MISHRA	MARINE PST TALCHUA /53 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	BLAPL/0008556/2021	STATE OF ODISHA NABA GOUDA VS	ARIJEET MISHRA VS	// BOIPARIGUDA /54 /2019 ()
70	BLAPL/0008557/2021	STATE OF ODISHA MINAKETAN PANIGRAHY VS	ASHOK DAS VS	// PATTAPUR (ASKA) /224 /2021 ()
71	BLAPL/0008558/2021	STATE OF ODISHA BIMBADHAR DAS VS	RITURANJAN CHHOTARAY VS	// CHANDRASEKHARPUR /340 /2021 ()
72	BLAPL/0008559/2021	STATE OF ODISHA SARAT RANA VS	UDIT RANJAN JENA VS	// SAINTALA /102 /2021 ()
73	BLAPL/0008560/2021	STATE OF ODISHA ANUJ KUMAR TAMARKAR VS	SABYASACHI MISHRA VS	// KUNDRA /10 /2020 ()
74	BLAPL/0008561/2021	STATE OF ODISHA SITA @ BIJAYALAXMI PATRA VS	AMULYA RATNA PANDA VS	// BASTA /273 /2021 ()
75	BLAPL/0008562/2021	STATE OF ODISHA NEPALA MEHER VS	MANAS CHAND VS	// MANAMUNDA /105 /2021 ()
76	BLAPL/0008563/2021	STATE OF ODISHA CHATURBHUJA PALEI VS	SUBRATA PANDA VS	// NAYAKOT /16 /2018 ()
77	BLAPL/0008564/2021	STATE OF ODISHA PABITRA POTHAL VS	BIKASH CH. PARIJA VS	// JAJPUR ROAD /75 /2019 ()
78	BLAPL/0008565/2021	STATE OF ODISHA BHIMA BEHERA VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR (KODALA) /84 /2021 ()
79	BLAPL/0008566/2021	STATE OF ODISHA ALOK PRADHAN VS STATE OF ODISHA	A.K.SAHOO VS	// BARKOTE /267 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	BLAPL/0008567/2021	M.ANKATASU@ ANKATESU VS STATE OF ODISHA	ARIJEET MISHRA VS	KHANDAPARA /156 /2021 () //
81	BLAPL/0008568/2021	SUSHANTA @ CHEMA PRADHAN VS STATE OF ODISHA	BRAJA KISHOR NAYAK VS	JENAPUR /249 /2021 () //
82	BLAPL/0008569/2021	DHANANJAYA BISWAL VS STATE OF ODISHA	BRAJA KISHOR NAYAK VS	MARINE PST TALCHUA /66 /2021 () //
83	BLAPL/0008570/2021	SAMIR SAHU VS STATE OF ODISHA (EXCISE)	SIDHESWAR MOHANTY VS	/ /0 () //
84	BLAPL/0008571/2021	M. GANESH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAMGARH /121 /2021 () //
85	BLAPL/0008572/2021	SANJAY SARSINGH VS STATE OF ODISHA	R.N. BISWAL VS	MATHILI /57 /2021 () //
86	BLAPL/0008573/2021	A. RANJIT RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAMGARH /121 /2021 () //
87	BLAPL/0008574/2021	SANJEET MHANANDIA VS STATE OF ODISHA	R.N.BISWAL VS	JEYPORE TOWN /156 /2021 () //
88	BLAPL/0008575/2021	KUNA @ LAXMIDHARA OJHA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	PURIGHAT /4 /2003 () //
89	BLAPL/0008576/2021	MANGU @ RAGHUNATH CHAND VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JAJPUR SADAR /235 /2021 () //
90	BLAPL/0008577/2021	HIMANSU JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /300 /2021 () //
91	BLAPL/0008578/2021	DEEPAK SETHI @ DIPU	SIDHARTH PRASAD DAS	BAIDYANATHPUR /24 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0008579/2021	CHINTU @ RAJ KISHOR NAYAK	BHARATI DASH	SINGHADWAR PS /31 /2021
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0008580/2021	BALARAM BHOI	SUSANTA KUMAR BARAL	NIALI /21 /2017
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0008581/2021	BIBACHHA DEHURY	BHARATI DASH	KISHORENGAR /57 /2015
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0008582/2021	SAPAN KUMAR TAPASI	JAJATI KESHARI KHUNTIA	MARINE PS AT BALARAMGADI /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0008583/2021	BIRANCHI BEHERA @ KANHA	NEPOLEON SAHANI	TANGI (KHURDA) /189 /2021
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0008584/2021	MONOJ RELI	TUKUNA KUMAR MISHRA	DABUGAM /124 /2021
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0008585/2021	KULAMANI BEHERA	DEVASHIS PANDA	DHENKANAL SADAR /47 /2017
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0008586/2021	MANAS@ MANASH RANJAN BEHERA	SARAT KUMAR JENA	CHATRAPUR /131 /2017
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0008587/2021	KANHA SAHU	ARIJEET MISHRA	ANGUL SADAR PS /535 /2021
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0008588/2021	SATYA BUDEK	SARAT KUMAR JENA	BARGARH SADAR /139 /2021
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0008589/2021	JAGISH PAIK	TUKUNA KUMAR MISHRA	BORIGUMMA /59 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	BLAPL/0008590/2021	STATE OF ODISHA SATYANANDA SANTA@ SATYA SANTA VS	DIPTI RANJAN BHOKTA VS	// POTTANGI /37 /2021 ()
104	BLAPL/0008591/2021	STATE OF ODISHA ARILA DIBAKA @ HARI VS	BISWARANJAN MAHARATHA VS	// CHANDRAPUR /44 /2020 ()
105	BLAPL/0008592/2021	STATE OF ODISHA RAJA@ RAJ KUMAR NAIK VS	DIPTI RANJAN BHOKTA VS	// KORAPUT SADAR /123 /2020 ()
106	CMAPL/0000260/2021	STATE OF ODISHA UNION OF INDIA VS	ADV. VS	// // ()
107	CMAPL/0000261/2021	JANARDAN PARIDA BISHNU CHARAN PANDA VS	ADV VS	// // ()
108	CMAPL/0000262/2021	STATE OF ODISHA UNION OF INDIA VS	ADV. VS	// // ()
109	CMP/0000524/2021	ABHIMANYU NAIK K.TIRUPATI AMMA VS	GOPINATH MISHRA VS	// // ()
110	CMP/0000525/2021	COLLECTOR ,MALKANGIRI LAXMAN BEHERA VS	PRAMOD KUMAR SAHOO VS	// // CIVIL JUDGE (JD),KHURDA(Khordha *) EC/0000001/2010
111	CMP/0000526/2021	USHAMANI TRIPATHY MALATILATA NAYAK VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
112	CMP/0000527/2021	KAMALAKANTA NAYAK SIPANNA DASH VS	SUBRATA PANDA VS	// // ()
113	CMP/0000528/2021	PARBATIMANI DIKHIT SACHIDANANDA PANIGRAHY VS	BAIBASWATA PANIGRAHI VS	// // ()
		BISHNUPRIYA SABAT		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	CONTC/0005771/2021	DHRUBANANDA NAYAK VS VIR VIKRAM YADAV,IAS	ADV. VS	// 0 //
115	CONTC/0005772/2021	MURALI DHARA PADHI VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
116	CONTC/0005773/2021	DHANANJOY PUSTI VS ANU GARG,IAS	S.B.JENA VS	// 0 //
117	CONTC/0005774/2021	PRADYUMNA PRASAD KAUDI VS ASISH KUMAR SINGH, COMMNR OF EXCISE.	ADV VS	// 0 //
118	CONTC/0005775/2021	M/S.GAYATRI INDUSTRIES VS BISHNUPADA SETHI, IAS	HARIPAD MOHANTY VS	// 0 //
119	CONTC/0005776/2021	BINAPANI BEHERA VS STATE OF ODISHA	ADV. VS	// 0 //
120	CONTC/0005777/2021	SARAT CHANDRA RAY VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
121	CONTC/0005778/2021	SANTANU KUMAR NANDA VS PRADEEP KUMAR JENA, R.D DEPT.	DAYANANDA MOHAPATRA VS	// 0 //
122	CONTC/0005779/2021	SRIKANTA KAR VS K.SUDARSAN CHAKRABARTI,COLLECTOR,BALASORE	ADV. VS	// 0 //
123	CONTC/0005780/2021	S.M.C OF BAUNSHKHANA PRIMARY SCHOOL ASIT KUMAR JENA VS SATYABRATA MOHANTY,IAS	VS	// 0 //
124	CONTC/0005781/2021	SANTOSH ROUT VS DR.SIDDESHWAR BALIRAM BONDAR,IAS	ADV. VS	// 0 //
125	CONTC/0005782/2021	JATADHARI PRADHAN	GHANASHYAM DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
126	CONTC/0005783/2021	SATYABRATA SAHU,IAS PANCHEI BARAL	SUBRATA PANDA	//
		VS	VS	0
127	CONTC/0005784/2021	RAMACHANDRA JENA, TAHASILDAR NIMAPARA. DEBABRATA PATTNAIK	ADV.	//
		VS	VS	0
128	CONTC/0005785/2021	PRADIP KUMAR SAMAL, ENGNR. IN CHIEF, WORKS DEPT. JOGESH CHANDRA MOHALIK	ADV.	//
		VS	VS	0
129	CONTC/0005786/2021	RAGHURAM IYER MD.KHALILUR RAHMAN	ADV.	//
		VS	VS	0
130	CONTC/0005787/2021	SATYABRATA SAHU, I.A.S. LAXMIPRIYA SAHOO	ADV	//
		VS	VS	0
131	CONTC/0005788/2021	BANDANA MOHAPATRA, DEO, KHORDHA. SUCHITRANJALI RAY	ADV.	//
		VS	VS	0
132	CONTC/0005789/2021	SANGRAMJIT NAYAK,DIRECTOR,MUNICIPAL ADMINISTRATION KALYANI BASTIA	KSHYAMA SAGAR DAS	//
		VS	VS	0
133	CONTC/0005790/2021	AMRIT RUTURAJ, COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA. BHARATI SAHOO	ADV	//
		VS	VS	0
134	CONTC/0005791/2021	ANIL KUMAR SAMAL, IAS DITIKA MALLICK	ADV.	//
		VS	VS	0
135	CONTC/0005792/2021	CHARLES NAYAK,TAHASILDAR,DARINGBADI MANIJARUL HAQUE	ADV	//
		VS	VS	0
136	CONTC/0005793/2021	LABOUR COMMISSIONER. GOPINATH NAYAK	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		ANAMIKA SINGH,OAS(1)		//
137	CONTC/0005794/2021	MANORANJAN PANDA	ADV.	//
		VS	VS	0
		SASWAT MISHRA,IAS		//
138	CONTC/0005795/2021	BHANUMATI SAMAL	ADV	//
		VS	VS	0
		AMRIT RUTURAJ, COLLECTOR KENDRAPARA.		//
139	CONTC/0005796/2021	SARASWATI NAYAK	ADV.	//
		VS	VS	0
		BHIKARI SAHOO		//
140	CONTC/0005797/2021	GYANESWAR RATH	ADV	//
		VS	VS	0
		SASWAT MISHRA, P.SECY., HIGHER EDU.		//
141	CONTC/0005798/2021	PRADIPTA KUMR PATI	ADV.	//
		VS	VS	0
		SASWAT MISHRA,PRINCIPAL SECY.,HIGHER EDU.		//
142	CONTC/0005799/2021	ARAKHITA NILA	ADV.	//
		VS	VS	0
		ANU GARG,IAS		//
143	CONTC/0005800/2021	NITYANANDA NILA	ADV.	//
		VS	VS	0
		ANU GARG,IAS		//
144	CONTC/0005801/2021	PREMSINGH NILA	ADV.	//
		VS	VS	0
		ANU GARG,IAS		//
145	CONTC/0005802/2021	BILEI SAGARIA @ HATI	ADV.	//
		VS	VS	0
		ANU GARG,IAS		//
146	CONTC/0005803/2021	BIMALA SAGARIA @ NAG	ADV.	//
		VS	VS	0
		ANU GARG,IAS		//
147	CONTC/0005804/2021	GORSA NAG @ ROUT	ADV	//
		VS	VS	0
		ANU GARG, IAS		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CONTC/0005805/2021	PADA SAGARIA @ PANADEI BHUE VS ANU GARG,IAS	ADV. VS	// 0 //
149	CONTC/0005806/2021	RATANE DEI @ NAG VS ANU GARG,IAS	ADV. VS	// 0 //
150	CONTC/0005807/2021	SABITRI NAG @ BAG VS ANU GARG, IAS	ADV VS	// 0 //
151	CONTC/0005808/2021	SUMITRA NAG @ THELA VS ANU GARG, IAS	ADV VS	// 0 //
152	CONTC/0005809/2021	LABANYA BARIK VS VEENET BHARDWAJ, COLLECTOR, MAYURBHANJ.	ADV VS	// 0 //
153	CONTC/0005810/2021	SURUMATI NAG @ GHIVELA VS ANU GARG, IAS	ADV VS	// 0 //
154	CONTC/0005811/2021	RAMAKANTA JENA VS BHABANI SHANKAR CHAYANI, OAS	SUMITRA MOHANTY VS	// 0 //
155	CONTC/0005812/2021	SANJUKTA NAYAK VS BHABANI SHANKAR CHAYANI,OAS	SUMITRA MOHANTY VS	// 0 //
156	CONTC/0005813/2021	BAISHNABA CHARAN BEURA VS BHABANI SHANKAR CHAYANI, OAS	SUMITRA MOHANTY VS	// 0 //
157	CONTC/0005814/2021	BALAKRUSHNA ROUT VS BHABANI SHANKAR CHAYANI, OAS	SUMITRA MOHANTY VS	// 0 //
158	CONTC/0005815/2021	ROHITA KUMAR DASH VS SASWAT MISHRA,COMMNR. CUM SECY.,HIGHER EDU.	HEMANTA KUMAR ROUT VS	// 0 //
159	CONTC/0005816/2021	PRAFULA KUMAR DAS	AMLANJYOTI ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
160	CONTC/0005817/2021	SASWAT MISHRA,COMMNR. CUM SECY.,HIGHER EDU. BHAGABAN MEHER	AMLANJYOTI ROUT	//
		VS	VS	()
161	CONTC/0005818/2021	SATYABRAT SAHU, IAS ANIRUDHA MOHAKUL	AMLANJYOTI ROUT	//
		VS	VS	()
162	CONTR/0000056/2021	SASWAT MISHRA, COMMNR CUM SECY., HIGHER EDU. RAM CHANDRA PATEL	HIMANSHU SEKHAR MISHRA	//
		VS	VS	/119 /2021
163	CONTR/0000057/2021	SAROJ KUMAR DASH, P.O., EXCL.SPL COURT S.C. AND S.T. (PoA) GOBINDA CHANDRA SENAPATI	DEBENDRA KUMAR SAHOO (1)	//
		VS	VS	/ /0
164	CRLA/0000521/2021	BIMAL KUMAR PODDAR KUSIA @ KUSHIRAM ROUT	ANWAR HUSSEN	()
		VS	VS	GONDIA /172 /2021
165	CRLA/0000522/2021	STATE OF ODISHA SWETANG PATTNAIK	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	BALIPATNA /208 /2015
166	CRLMA/0000219/2021	STATE OF ODISHA (OPID ACT) PURUSATAMA DALEI	ADV	()
		VS	VS	/ /0
167	CRLMA/0000220/2021	STATE OF ODISHA RUSHI @ RUSHI PARIDA	RANJAN KUMAR NAYAK	//
		VS	VS	KHALLIKOTE /83 /2008
168	CRLMC/0001764/2021	STATE OF ODISHA LALITA BEHERA	PRIYA RANJAN SINGH	()
		VS	VS	//
169	CRLMC/0001765/2021	STATE OF ODISHA AMULYA GARANAIAK	PRIYA RANJAN SINGH	DHENKANAL SADAR /540 /2013
		VS	VS	SPECIAL JUDGE,DHENKANAL(Dhenkanal)
170	CRLMC/0001766/2021	STATE OF ODISHA PROF.I.RAVI KUMAR	SHANTIPRAKASH MOHANTY	Spl/0000033/2015
		VS	VS	KANTABANIA PS /157 /2011
				DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal)
				CT/0000029/2016
				CHANDILI /288 /2020
				()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMC/0001767/2021	STATE OF ODISHA DEBU @ DEBASISH NAYAK VS	KULDEEP MOHANTY VS	// Bamapada (Industrial Area) /79 /2017 ()
172	CRLMC/0001768/2021	STATE OF ODISHA BICHITRA NARAYAN SAHOO VS	SHESHADEBA DAS VS	// / /0 ()
173	CRLMC/0001769/2021	PRASANT KUMAR BAG PINTU PUTEL VS	SUSANTA KUMAR JOSHI VS	// BANGOMUNDA /21 /2012 ()
174	CRLMC/0001770/2021	STATE OF ODISHA NILKAMAL BISWAS VS	JUGALA KISHORE PANDA VS	// ORKEL /142 /2020 ()
175	CRLMC/0001771/2021	STATE OF ODISHA DHANESWAR SOREN VS	ANANTA NARAYAN PATTANAYAK VS	// RAIRANGPUR (RURAL) /153 /2020 ()
176	CRLMC/0001772/2021	STATE OF ODISHA DHRUBA KUMAR BUILDERS PVT.LTD. VS	AMIT PATTNAIK VS	// PATNAGARH /24 /2021 ()
177	CRLMC/0001773/2021	STATE OF ODISHA SUSANTA @ BALARAM JHA VS	RAJIV KUMAR MAHANTA VS	// CHAMPUA /104 /2017 ()
178	CRLMC/0001774/2021	STATE OF ODISHA PRAMOD CHANDRA ROUT @ PRAMOD KUMAR ROUT VS	SURYAKANTA DWIBEDI VS	// FATEGARH /11 /2009 ()
179	CRLMC/0001775/2021	STATE OF ODISHA NARAHARI ROUT VS	SURYAKANTA DWIBEDI VS	// JODA /89 /2020 ()
180	CRLMC/0001776/2021	STATE OF ODISHA K. KRISHNA RAO PATRO VS	V. NARASINGH VS	// BERHAMPUR TOWN /164 /2021 ()
181	CRLMC/0001777/2021	STATE OF ODISHA RAJESH SAMNTRA @ LADU SAMANTRAY VS	HIMANSHU SEKHAR MISHRA VS	// FATEGARH /184 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMC/0001778/2021	GOURANGA CHARAN KISHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 () //
183	CRLMC/0001779/2021	MINISH@MANISH GARUD VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /11 /2021 () //
184	CRLMC/0001780/2021	VINOD KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /49 /2006 () //
185	CRLMC/0001781/2021	CHANDRABHANU PADHAN VS CHANDRABHANU PADHAN	KIRTAN DANG VS	SAINTALA /106 /2011 () //
186	CRLMC/0001782/2021	VINOD KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /54 /2006 () //
187	CRLMC/0001783/2021	OM KUMBHAR VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /488 /2020 () //
188	CRLMC/0001784/2021	AMIN TANDI @ BHARASAGARIA VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /151 /2007 () //
189	CRLMC/0001785/2021	ANANTA GHOSH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /108 /2020 () //
190	CRLMC/0001786/2021	GOVINDA KUMBHAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /111 /2020 () //
191	CRLMC/0001787/2021	BISU @ BISHNU SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	SATYABADI /364 /2020 () //
192	CRLMP/0001717/2021	BHARATI BARIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	/ /0 () //
193	CRLMP/0001718/2021	LAXMAN SETHI	SATYABRAT SENAPATI	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0001719/2021	JAGAT JEEVAN PATASANI	RAMDAS ACHARY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0001720/2021	GEETA JENA	RAMESH AGARWAL	/ /0
		VS	VS	()
		INSPECTOR -IN-CHARGE,MAHILA POLICE STATION,BUXI BAZAR,CUTTACK		//
196	CRLMP/0001721/2021	KABI NARAYAN DAS	G.C.MOHANTY	/ /0
		VS	VS	DIST.& SESSIONS JUDGE,IAJPUR(Jajapur *)
		RUNU DAS @ GURU		CRA/0000011/2020
197	CRLMP/0001722/2021	SUNDARI BEHERA	SURYAKANTA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0001723/2021	ASHOK KUMAR PATTANAIAK	SRINIBASH SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0001724/2021	SUPARNA CHOUDHURY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0001725/2021	SRIKANTA SETHI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0001726/2021	KANAKLATA SINGH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMP/0001727/2021	BIRANCHI NARAYAN MOHAPATRA	RAMAKANTA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0001728/2021	NIRUPAMA SAHU	SAMIR KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0001729/2021	MAKAR BHOI	NEPOLEON SAHANI	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	CRLREV/0000367/2021	STATE OF ODISHA PARAMANANDA NAYAK VS	AMULYA RATNA PANDA VS	// / /0 ()
206	CRLREV/0000368/2021	STATE OF ODISHA NETRANANDA NAIK VS	ASHUTOSH MOHANTA VS	// GHATAGAON /100 /2012 ()
207	CRLREV/0000369/2021	STATE OF ODISHA SANKHALI@ DILLIP PRADHAN VS	N.BISWAL VS	// JODA /15 /2001 ()
208	CRLREV/0000370/2021	STATE OF ODISHA DEBABRATA PATRA VS	DURGA PRASAD NANDA VS	// / /0 ()
209	CRLREV/0000371/2021	STATE OF ODISHA AKHAYA GURU VS	DEBENDRA NARAYAN PATTANAIAK VS	// TANGI (KHURDA) /208 /2003 ()
210	FAO/0000208/2021	STATE OF ODISHA JENEFA ROUT VS	DHANANJAYA MUND VS	// // ()
211	MACA/0000334/2021	UNION OF INDIA D.M.,M/S NATIONAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
212	MACA/0000335/2021	SANTILATA DALEI ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION VS	K. BAIRAMA VS	// // ()
213	MATA/0000058/2021	YASHOBANTANARAYAN DHALSAMANT VS	ASUTOSH SAHOO VS	// // ()
214	MATA/0000059/2021	BIJAYALAXMI JENA MADHUSMITA SAHOO VS	PRAKASH K. MISHRA VS	// // ()
215	MATA/0000060/2021	DHIRENDRA THAKUR DEVASMITA PANDA VS	GOPABANDHU MISHRA VS	// // ()
		CHIRANJIBI G.MOHAPATRA		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	RPFAM/0000067/2021	LAXMAN MARANDI VS PARBATI SAHOO	TAPASWINI SINHA VS	// 0 //
217	RPFAM/0000068/2021	PRATAP RUDRA DANG VS RANJITA DANG	SOHAN MISHRA VS	// 0 //
218	RVWPET/0000181/2021	D.GANESH RAO VS STATE OF ODISHA	ADV VS	// 0 //
219	TRP(C)/0000305/2021	ASHA AGARWAL @ AISHA AGARWAL VS ROHAN AGARWAL	RAMESH AGARWAL VS	// 0 //
220	TRP(C)/0000306/2021	SASMITA SINGH VS GUNANIDHI NAYAK	SAMARENDRA BAHADUR VS	// 0 //
221	TRP(C)/0000307/2021	BEDASMITA SAHOO VS ASHISH KUMAR SAHOO	SURYAKANTA DWIBEDI VS	// 0 //
222	TRP(C)/0000308/2021	RIMA RAY VS NILADRI BIHARI DAS	RAKESH KUMAR MALLICK VS	// 0 //
223	TRP(C)/0000309/2021	BIJAYALAXMI PARIDA VS BHAGIRATHI LENKA	DR. MAHIMA PRAKASHAN VS	// 0 //
224	WA/0000745/2021	RAJ KISHORE SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
225	WA/0000746/2021	PRABHAT RANJAN BISWAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
226	WA/0000747/2021	KALINGA INSTITUTE OF SOCIAL SCIENCE, PATNA VS STATE OF ODISHA	ANU TAM MUKHERJI VS	// 0 //
227	WA/0000748/2021	RADHAKRISHNA INSTITUTE OF TECHNOLOGY, BUDAPEST VS STATE OF ODISHA	ANU TAM MUKHERJI VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
228	WP(C)/0030324/2021	DR. SAUMYA DARSAN MOHANTY		//
		DAYANIDHI SAHOO	BISWAJIT MOHAPATRA	//
		VS	VS	0
229	WP(C)/0030325/2021	STATE OF ODISHA		//
		BANSIDHAR PANDIT	BISWAJIT MOHAPATRA	//
		VS	VS	0
230	WP(C)/0030326/2021	STATE OF ODISHA		//
		NIRUPAMA PATASANI	SUJATA MOHANTY	//
		VS	VS	0
231	WP(C)/0030327/2021	STATE OF ODISHA		//
		NIRANJAN GURU	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
232	WP(C)/0030328/2021	STATE OF ODISHA		//
		ALEKHA KUMAR SETHY	DILLIP KUMAR MOHANTY	//
		VS	VS	0
233	WP(C)/0030329/2021	STATE OF ODISHA		//
		ASHOK KUMAR BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
234	WP(C)/0030330/2021	STATE OF ODISHA		//
		KOUSHIK SA	RAMESH KUMAR SAHU	//
		VS	VS	0
235	WP(C)/0030331/2021	STATE OF ODISHA		//
		RADHI DUNGURIA	SIB SANKAR SAMANTARA Y	//
		VS	VS	0
236	WP(C)/0030332/2021	STATE OF ODISHA		//
		RABINDRA KUMAR BHOI	SURENDRA KUMAR GARTIA	//
		VS	VS	0
237	WP(C)/0030333/2021	STATE OF ODISHA		//
		PRAVASH KUMAR KHUNTIA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
238	WP(C)/0030334/2021	DIRECTOR, SOIL CONSERVATION AND WATERSHED DEVELOPMENT,		//
		DEBARAJ PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0030335/2021	STATE OF ODISHA KAMALA KANTA MOHANTA VS	PRAKASH RANJAN BARIK VS	// // 0
240	WP(C)/0030336/2021	STATE OF ODISHA JAGABANDHU KHAMARI SHARMA VS	TRILOCHAN NANDA VS	// // 0
241	WP(C)/0030337/2021	STATE OF ODISHA SISIR KUMAR SAMANTARAY VS	KUNAL KUMAR SWAIN VS	// // 0
242	WP(C)/0030338/2021	STATE OF ODISHA RANJAN KUMAR SAMAL VS	TRILOCHAN NANDA VS	// // 0
243	WP(C)/0030339/2021	STATE OF ODISHA SANJULATA PANDA VS	SUKANTA KUMAR MISHRA VS	// // 0
244	WP(C)/0030340/2021	STATE OF ODISHA BHARATI CHOUDHURY VS	BIRAJA PRASANNA DAS VS	// // 0
245	WP(C)/0030341/2021	STATE OF ODISHA MINATI KUMARI MISHRA VS	BIRAJA PRASANNA DAS VS	// // 0
246	WP(C)/0030342/2021	STATE OF ODISHA SUJATA BEHERA VS	SUKANTA KUMAR MISHRA VS	// // 0
247	WP(C)/0030343/2021	STATE OF ODISHA RAMESH CHANDRA PATRA VS	SUSHANTA KUMAR MISHRA VS	// // 0
248	WP(C)/0030344/2021	STATE OF ODISHA DEBASMITA NAYAK VS	SUKANTA KUMAR MISHRA VS	// // 0
249	WP(C)/0030345/2021	STATE OF ODISHA SANTOSH KUMAR PRUSTY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0030346/2021	BANAJYOTSNA MISHRA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
251	WP(C)/0030347/2021	DAYANIDHI NAYAK VS THE DIRECTOR OF TEXTILES CUM ARCS, ORISSA	BASUDEV BARIK VS	// 0 //
252	WP(C)/0030348/2021	JINITA MAJHI VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
253	WP(C)/0030349/2021	CHAKRADHAR GOPAL VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
254	WP(C)/0030350/2021	MADHUSUDAN SUNANI VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
255	WP(C)/0030351/2021	UPENDRA KASHYAP VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
256	WP(C)/0030352/2021	KHIROD KUMAR BARIK VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
257	WP(C)/0030353/2021	SAKUNTALA BEHERA VS THE ADDL. COMMNR. C AND S, ORISSA	PRASANTA KUMAR TRIPATHY VS	// 0 //
258	WP(C)/0030354/2021	SUBASH CHANDRA RANA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
259	WP(C)/0030355/2021	JYOTSNAMAYEE KANUNGO VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
260	WP(C)/0030356/2021	FATESING SOREN VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
261	WP(C)/0030357/2021	BAIJAYANTA KUMAR PRADHAN	SESHADEV DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0030358/2021	KRISHNA PRIYA PATI	ARABINDA TRIPATHY	//
		VS	VS	0
		COLLECTOR, KHURDA		//
263	WP(C)/0030359/2021	GANANATH PATTANAİK	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0030360/2021	J.RAMBAI	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0030361/2021	SUMITRA MEHER	SATYAJIT MOHAPATRA-2	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0030362/2021	BALMUKUNDA PRADHAN	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0030363/2021	MADAN MOHAN BEHERA	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0030364/2021	PRAVAKAR MOHAPATRA	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0030365/2021	RANJAN KUMAR MAHARANA	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0030366/2021	UGRASEN JENA	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0030367/2021	GANGADHAR DASH	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0030368/2021	PRASANTA KUMAR SUBUDHI	PRASANNA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0030369/2021	RBI, BBSR DEBAPRIYA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
274	WP(C)/0030370/2021	SASMITA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
275	WP(C)/0030371/2021	URMILA BEHERA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURUMOHAPATRA VS	// 0 //
276	WP(C)/0030372/2021	RAMAKANTA MALIK VS CHAIRMAN, CHSE, ODISHA	RAMA CHANDRA RAY VS	// 0 //
277	WP(C)/0030373/2021	MAMATA BARAL VS CHIEF POST MASTER GENERAL, ODISHA	TRILOCHAN BARIK VS	// 0 //
278	WP(C)/0030374/2021	RAJKISHORE PRUSTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
279	WP(C)/0030375/2021	SANDHYARANI JENA VS ACCOUNTANT GENERAL (A AND E) ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
280	WP(C)/0030376/2021	KUMA BOITAI VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
281	WP(C)/0030377/2021	PARIKHITA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
282	WP(C)/0030378/2021	VIKARI CHARAN MALIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
283	WP(C)/0030379/2021	RATNAMANJARI MOHANTY VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0030380/2021	BHARATI DAS VS ADDL. COMMNR, C AND S,BALASORE	SUDHIR KUMAR MALLICK VS	// 0 //
285	WP(C)/0030381/2021	CHAITANYA CHARAN JENA VS COMMNR.,LR AND S,ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
286	WP(C)/0030382/2021	SRI GRAMESWAR DEV BIJE AMURI VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS MR.SARAT CH.MEKAP	// 0 //
287	WP(C)/0030383/2021	ANANYA PRIYADARSHINI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
288	WP(C)/0030384/2021	PRATAP GHOSE SECURITY AGENCY VS MCL, SAMBALPUR	ANUPAM DASH VS	// 0 //
289	WP(C)/0030385/2021	MAHENDRA BISWAKARMA VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0030386/2021	RAMAKANTA MALLICK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
291	WP(C)/0030387/2021	BRUNDABAN MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
292	WP(C)/0030388/2021	SARAT CHANDRA TRIPATHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
293	WP(C)/0030389/2021	ABHAYA KUMAR JENA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
294	WP(C)/0030390/2021	JANARDAN MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
295	WP(C)/0030391/2021	SANTOSH KUMAR SAHU @ SANTOSH SAHU	SARBESWAR BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0030392/2021	SEBATI SAHU	SARBESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0030393/2021	KABINDRA KUMAR SAHOO	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0030394/2021	NANDA KISHORE PANDA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0030395/2021	NARAYAN CHANDRA PRUSTY	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0030396/2021	AMARESH KUMAR SINGH	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0030397/2021	BISAKHA SINDERIA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0030398/2021	GANGADHAR ROUT	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0030399/2021	DWARIKANATH SWAIN	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0030400/2021	KSHIROD KUMAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0030401/2021	BISHNU PRASAD PANDA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0030402/2021	MAHESWAR MAHAKUD	B.N.PARIDA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0030403/2021	STATE OF ODISHA NAROTTAM MAHANTA VS	B.N.PARIDA VS	// // 0
308	WP(C)/0030404/2021	STATE OF ODISHA ASHOK KUMAR MAHANTA VS	B.N.PARIDA VS	// // 0
309	WP(C)/0030405/2021	STATE OF ODISHA SUBASH CHANDRA MAHANTA VS	B.N.PARIDA VS	// // 0
310	WP(C)/0030406/2021	STATE OF ODISHA NIMALENDU BEHURA VS	LALATENDU JENA VS	// // 0
311	WP(C)/0030407/2021	COLLECTOR,JAJPUR PUSPAKESWAR ROUT VS	B.N.PARIDA VS	// // 0
312	WP(C)/0030408/2021	STATE OF ODISHA MANOJ KUMAR PANDA VS	B.N.PARIDA VS	// // 0
313	WP(C)/0030409/2021	STATE OF ODISHA SUDHAKAR SAHOO VS	SOMANATH MISHRA VS	// // 0
314	WP(C)/0030410/2021	STATE OF ODISHA TRILOCHAN NAYAK VS	B.N.PARIDA VS	// // 0
315	WP(C)/0030411/2021	STATE OF ODISHA DHARANIDHAR MAHANTA VS	B.N.PARIDA VS	// // 0
316	WP(C)/0030412/2021	STATE OF ODISHA SURENDRA KUNDA DORA VS	SUSANTA KUMAR JOSHI VS	// // 0
317	WP(C)/0030413/2021	STATE OF ODISHA JAYANTA KUMAR HOTA VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0030414/2021	LAXMAN ADJUADI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0030415/2021	ACHYUTANANDA SAHU VS R.T.O.,ANGUL	SUBASH CHANDRA PANI VS	// 0 //
320	WP(C)/0030416/2021	GHANSHYAM JHA VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
321	WP(C)/0030417/2021	RAJENDRA PRASAD SAHOO VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
322	WP(C)/0030418/2021	SUJATARANI PATI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
323	WP(C)/0030419/2021	SUMITRA KUMARI JENA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
324	WP(C)/0030420/2021	BASANTA KUMAR SWAIN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
325	WP(C)/0030421/2021	MANABENDRA PRUSTY VS BM, SBI, BBSR	DAYANIDHI MISHRA VS	// 0 //
326	WP(C)/0030422/2021	AKSHAYA KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
327	WP(C)/0030423/2021	HARIHAR LENKA VS STATE OF ODISHA	NILAKANTA JUJHARSINGH VS	// 0 //
328	WP(C)/0030424/2021	NARAYAN PATRA BIJAY PATRA VS COMMNR. OF SALES TAX,CT AND GST,ODISHA	SIDHARTHA RAY VS	// 0 //
329	WP(C)/0030425/2021	RAJENDRANATH MOOKERJEE	KISHORE KUMAR MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0030426/2021	SUBRAT BARIK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0030427/2021	JANGYA NARAYAN PATI	PARTHA SARATHI DAS	//
		VS	VS	0
		DY. REGISTRAR CO-OP. SOCIETIES,GANJAM		//
332	WP(C)/0030428/2021	BHIBE MAJHI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0030429/2021	KRISHNA CHANDRA DALBEHERA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0030430/2021	SHASHIBHUSAN SAHU	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0030431/2021	RAMESH CHANDRA SAMANTARAY	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0030432/2021	BHUBANESWAR BEHERA	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0030433/2021	BIRANCHI KUMAR PRUSTY	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0030434/2021	JASOBANTA BEHERA	GANESWAR BEHERA	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, ODISHA		//
339	WP(C)/0030435/2021	AJATI BEHERA	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0030436/2021	JAHIDA BIBI	AGASTI KANUNGO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0030437/2021	STATE OF ODISHA RAKESH KUMAR NAYAK VS	SRIKAR KUMAR RATH VS	// // 0
342	WP(C)/0030438/2021	STATE OF ODISHA DURGA PRASAD MOHANTY VS	KALI PRASANNA MISHRA VS	// // 0
343	WP(C)/0030439/2021	STATE OF ODISHA AMULYA KUMAR PRADHAN VS	SIDHARTH PRASAD DAS VS	// // 0
344	WP(C)/0030440/2021	STATE OF ODISHA ASWINI KUMAR SWAIN VS	PABITRA KUMAR NAYAK VS	// // 0
345	WP(C)/0030441/2021	STATE OF ODISHA GAYADHAR DAS VS	LAXMAN BHOI VS	// // 0
346	WP(C)/0030442/2021	STATE OF ODISHA MAHAMANDALESWAR SHRIMAHANTA KAMAKSHYANT KUMAR VS	AKSHAY KUMAR PADEY VS	// // 0
347	WP(C)/0030443/2021	STATE OF ODISHA KARTIK PRASAD JENA VS	RAMA CH.JENA VS	// // 0
348	WP(C)/0030444/2021	STATE OF ORISSA BRUNDABAN MAHAR VS	ASISH CHANDRA RATH VS	// // 0
349	WP(C)/0030445/2021	STATE OF ODISHA BISHNUPRASAD SRICHANDAN VS	TRILOCHAN DASH VS	// // 0
350	WP(C)/0030446/2021	STATE OF ODISHA SANJULATA PRADHAN VS	R.N.BISWAL VS	// // 0
351	WP(C)/0030447/2021	STATE OF ODISHA PADMA NABHA MALLICK VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0030448/2021	NABAKISHOR SAHOO VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
353	WP(C)/0030449/2021	M/S RIDHI SIDHI ENTERPRISES, NAYASARAKTUSHAR KANTI SATAPATHY VS COLLECTOR, CUTTACK	VS	// 0 //
354	WP(C)/0030450/2021	SARASWATI ROUT VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
355	WP(C)/0030451/2021	BHARAT SINGH VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
356	WP(C)/0030452/2021	SANTANU KUMAR JENA VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
357	WP(C)/0030453/2021	MINATI SATPATHY VS CHAIRMAN, S.T.A, ODISHA, CUTTACK	G.P.MOHANTY VS	// 0 //
358	WP(C)/0030454/2021	LALSINGH BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
359	WP(C)/0030455/2021	BISWA BHUSAN MALLA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
360	WP(C)/0030456/2021	PYARILAL MAHALING VS MCL, SUNDARGARH	DEEPALI MOHAPATRA VS	// 0 //
361	WP(C)/0030457/2021	ZARINA BEGUM VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
362	WP(C)/0030458/2021	PRASANTA KUMAR BISOI VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// 0 //
363	WP(C)/0030459/2021	SRI DADHIBABAN JEW BIJE NIJAGAON	KSHIROD KUMAR ROUT	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		COMMNR. OF ENDOWMENTS,ODISHA		//
364	WP(C)/0030460/2021	JYOTSNAMAYEE DAS	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0030461/2021	PURNA CHANDRA MOHANTY	BAMADEV BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0030462/2021	SANKARSANA NAYAK	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0030463/2021	TRIPATI MUTUKA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0030464/2021	SRIDHAR NAYAK	BAMADEV BARAL	//
		VS	VS	0
		THE COMMNR. LR AND S, ODISHA		//
369	WP(C)/0030465/2021	GYAN CHANDRA KORA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0030466/2021	PRATAP CHANDRA DEHURY	SRINIVAS MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
371	WP(C)/0030467/2021	SURYA NARAYAN PANDA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0030468/2021	KESHAB CHANDRA SAHOO	B.SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0030469/2021	SRIDHAR NAYAK	BAMADEV BARAL	//
		VS	VS	0
		COMMNR.,LR AND S,ODISHA		//
374	WP(C)/0030470/2021	SURENDRA KUMAR TANDI	KAUSHIK SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0030471/2021	STATE OF ODISHA KIRANBALA SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0
376	WP(C)/0030472/2021	STATE OF ODISHA RUTURAJ MUDULI VS	ALOK KUMAR PANDA VS	// // 0
377	WP(C)/0030473/2021	STATE OF ODISHA CHATURBHUJA MEHER VS	KAUSHIK SWAIN VS	// // 0
378	WP(C)/0030474/2021	STATE OF ODISHA PADMINI PANIGRAHI VS	KAUSHIK SWAIN VS	// // 0
379	WP(C)/0030475/2021	STATE OF ODISHA PRASAN KUMAR PARIDA VS	PAMI RATH VS	// // 0
380	WP(C)/0030476/2021	ORISSA STATE AGRICULTURE AND MARKETING BOARD AMIT VASANI VS	USHARANI PADHI VS	// // 0
381	WP(C)/0030477/2021	EXECUTIVE OFFICER,OFFICE OF MUNICIPALITY CORP.,BARBIL M/S PALLAVI INFRA PROJECT VS	SITIKANTA MISHRA VS	// // 0
382	WP(C)/0030478/2021	STATE OF ORISSA BHOYLAXMI BEHERA VS	B.D.SATAPATHY VS	// // 0
383	WP(C)/0030479/2021	STATE OF ODISHA ABS MANAMOHAN MALLICK VS	PRABODHA CHANDRA NAYAK VS	// // 0
384	WP(C)/0030480/2021	STATE OF ODISHA K.V.SIVANANDA RAO VS	GOPAL SINHA VS	// // 0
385	WP(C)/0030481/2021	STATE OF ODISHA SARAT CHANDRA MISHRA VS	RAJENDRA KRUSHNA BOSE VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0030482/2021	SUBASH SETH VS UCO BANK, BBSR REGIONAL OFFICE	PRABIR KUMAR RAY VS	// 0 //
387	WP(C)/0030483/2021	BHRAMARBARA JENA VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// 0 //
388	WP(C)/0030484/2021	BASANTI PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
389	WP(C)/0030485/2021	JAGABANDHU BEHERA VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// 0 //
390	WP(C)/0030486/2021	KALINGA WARRIORS VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
391	WP(C)/0030487/2021	SHARK MINES AND MINERALS PVT. LTD. VS THE MD, INDUSTRIAL DEVELOPMENT CORP. OF ODISHA LTD.	DR. KEDAR NATH TRIPATHY VS	// 0 //
392	WP(C)/0030488/2021	NABA KISHORE SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
393	WP(C)/0030489/2021	PRAVEEN KUMAR PONDRATI VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, ODISHA	J.M.PATTANAIK VS	// 0 //
394	WP(C)/0030490/2021	JIBAN JYOTI PATTNAIK VS SUB-COLLECTOR,NAYAGARH	BIJAYA KUMAR PARIDA VS	// 0 //
395	WP(C)/0030491/2021	NABEEN KUMAR MOHANTY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
396	WP(C)/0030492/2021	ROHINEE BUDHIA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
397	WP(C)/0030493/2021	BENUDHAR CHAND	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0030494/2021	SUKULU MARANDI	BIJAYA KYMAR PARIDA 2	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0030495/2021	KABITA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0030496/2021	CHANDAN SAMANTRAY	J.M.PATTANAIAK	//
		VS	VS	0
		THE PRINCIPAL CHIEF COMMNR.OF INCOME TAX		//
401	WP(C)/0030497/2021	SHARAT CHANDRA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0030498/2021	SANDIP KUMAR SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0030499/2021	BAHUBALENDRA JOSHOWANT NARAYAN DEB	J.M.PATTANAIAK	//
		VS	VS	0
		THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX		//
404	WP(C)/0030500/2021	IMROZ KHAN	BIJAY KUMAR PARIDA 2	//
		VS	VS	0
		COLLECTOR,CUTTACK		//
405	WP(C)/0030501/2021	GOKUL CHANDRA SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0030502/2021	GAJENDRA NATH KATUAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0030503/2021	CHITTARANJAN PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0030504/2021	AVIMANYU BEHERA	DILLIP KUMR MOHPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0030505/2021	STATE OF ODISHA PRASANTA KUMAR MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
410	WP(C)/0030506/2021	STATE OF ODISHA RATNA KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
411	WP(C)/0030507/2021	STATE OF ODISHA MAHENDRA KUMAR RANASINGH VS	DILLIP KUMAR MOHAPATRA VS	// // 0
412	WP(C)/0030508/2021	STATE OF ODISHA M/S TRT LOGISTICS VS	SYAMALENDU PATTNAIK VS	// // 0
413	WP(C)/0030509/2021	R.T.O., ROURKELA M/S TRT LOGISTICS VS	SYAMALENDU PATTNAIK VS	// // 0
414	WP(C)/0030510/2021	R.T.O., ROURKELA SULOCHANA SAHU VS	SYAMALENDU PATTNAIK VS	// // 0
415	WP(C)/0030511/2021	R.T.O., JHARSUGUDA SULOCHANA SAHU VS	SYAMALENDU PATTNAIK VS	// // 0
416	WP(C)/0030512/2021	R.T.O., JHARSUGUDA SULOCHANA SAHU VS	SYAMALENDU PATTNAIK VS	// // 0
417	WP(C)/0030513/2021	R.T.O., JHARSUGUDA PRANAKRUSHNA PATI VS	DILLIP KUMR MOHAPATRA VS	// // 0
418	WP(C)/0030514/2021	STATE OF ODISHA SULOCHANA SAHU VS	SYAMALENDU PATTNAIK VS	// // 0
419	WP(C)/0030515/2021	R.T.O., JHARSUGUDA SULOCHANA SAHU VS	SYAMALENDU PATTNAIK VS	// // 0
		R.T.O., JHARSUGUDA		//

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0030516/2021	DURGA PRASAD MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
421	WP(C)/0030517/2021	ASHOK KUMAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
422	WP(C)/0030518/2021	SULOCHANA SAHU VS R.T.O., JHARSUGUDA	SYAMALENDU PATTNAIK VS	// 0 //
423	WP(C)/0030519/2021	NARAYAN BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
424	WP(C)/0030520/2021	SULOCHANA SAHU VS R.T.O., JHARSUGUDA	SYAMALENDU PATTNAIK VS	// 0 //
425	WP(C)/0030521/2021	NETRANANDA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
426	WP(C)/0030522/2021	SULOCHANA SAHU VS R.T.O., JHARSUGUDA	SYAMALENDU PATTNAIK VS	// 0 //
427	WP(C)/0030523/2021	SULOCHANA SAHU VS R.T.O., JHARSUGUDA	SYAMALENDU PATTNAIK VS	// 0 //
428	WP(C)/0030524/2021	SULOCHANA SAHU VS R.T.O., JHARSUGUDA	SYAMALENDU PATTNAIK VS	// 0 //
429	WP(C)/0030525/2021	KRISHNA CHANDRA PAIKARAY VS STATE OF ODISHA	A.N.DAS VS	// 0 //
430	WP(C)/0030526/2021	LADU KISHORE PRADHAN VS STATE OF ODISHA	A.N.DAS VS	// 0 //
431	WP(C)/0030527/2021	SULOCHANA SAHU	SYAMALENDU PATTNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		R.T.O., JHARSUGUDA		//
432	WP(C)/0030528/2021	PREMANANDA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0030529/2021	UMESH CHANDRA PATTNAIK	A.N.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0030530/2021	SULOCHANA SAHU	SYAMALENDU PATTNAIK	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
435	WP(C)/0030531/2021	NIRMALA SARANGI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0030532/2021	NIRMALA SARANGI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0030533/2021	SULOCHANA SAHU	SYAMALENDU PATTNAIK	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
438	WP(C)/0030534/2021	SANJAYA KUMAR DAS	A.N.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0030535/2021	SANAT NALINI DAS	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0030536/2021	CHAPALA MOHANTY	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0
		CT AND GST OFFICER,KORAPUT		//
441	WP(C)/0030537/2021	RAJYABARDHAN DHAL MAHAPATRA	MOHIT AGARWEAL	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0030538/2021	H.L. INFRASTRUCTURE	JASHOBANTA DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0030539/2021	STATE OF ODISHA JATINDRA NATH@JACHINDRA MUDULI VS	AMIT PRASAD BOSE VS	// // ()
444	WP(C)/0030540/2021	STATE OF ODISHA H.L.INFRASTRUCTURE VS	JASHOBANTA DASH VS	// // ()
445	WP(C)/0030541/2021	STATE OF ODISHA JATINDRA NATH@JACHINDRA MUDULI VS	AMIT PRASAD BOSE VS	// // ()
446	WP(C)/0030542/2021	STATE OF ODISHA H.L.INFRASTRUCTURE VS	JASHOBANTA DASH VS	// // ()
447	WP(C)/0030543/2021	STATE OF ODISHA H.L.INFRASTRUCTURE VS	JASHOBANTA DASH VS	// // ()
448	WP(C)/0030544/2021	STATE OF ODISHA DINABANDHU SUNDHI VS PRINCIPAL SECY TO GOVT.	PRASANTA KUMAR MISHRA VS	// // ()
449	WP(C)/0030545/2021	STATE OF ODISHA MANAS KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // ()
450	WP(C)/0030546/2021	STATE OF ODISHA APURBA KUMAR PATRA VS	PRASANTA KUMAR MISHRA VS	// // ()
451	WP(C)/0030547/2021	STATE OF ODISHA RASHMITA BEHERA VS	KUNAL KUAMR SWAIN VS	// // ()
452	WPCRL/0000134/2021	STATE OF ODISHA JAGANNATH NAYAK VS	VS	// // ()
453	WPCRL/0000135/2021	MINISTRY OF HOME AFFAIRS JAYAKRUSHNA BARIK VS STATE OF ODISHA	SANPADA POLICE STATION, NAVI MUMBAI LIST OF NAMES IN THE/PETITION APPL. UMAKANT SAHOO VS	// // // // ()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0012699/2021	JAYA KUMAR K CHETTIYAR VS STATE OF ODISHA	KAJAL SAHOO VS	// ()
455	ABLAPL/0012700/2021	BIRANCHI NARAYAN SATPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// MOTANGA /90 /2021 ()
456	ABLAPL/0012701/2021	DROUPADI KALET VS STATE OF ODISHA	JAGABANDHU SAHU VS	// // ()
457	ABLAPL/0012702/2021	M.DEBAKI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// MARINE PS AT ARJIPALLI /29 /2020 ()
458	ABLAPL/0012703/2021	FAKIRA DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// GOP /422 /2021 J.M.F.C.,KONARK(Puri) GR/0000663/2021
459	ABLAPL/0012704/2021	NIRANJAN MAJHI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// RAJGANGPUR /309 /2021 ()
460	ABLAPL/0012705/2021	BHAGABAN MALIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// RAJKANIKA /317 /2021 ()
461	ABLAPL/0012706/2021	PINTU DASH VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// BALIANTA P.S. /289 /2021 ()
462	ABLAPL/0012707/2021	PANKAJ KUMAR BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE MAHILA /74 /2021 ()
463	ABLAPL/0012708/2021	SK. MANJUR ALLI VS STATE OF ODISHA	SURESH KUMAR JENA VS	// JAJPUR TOWN /342 /2021 ()
464	ABLAPL/0012709/2021	RAMA PUTEL@ RAM VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	// KANTAMAL /153 /2019 SPECIAL JUDGE,BAUDH(Baudh *)
465	ABLAPL/0012710/2021	ANIRUDHA DAS	BIKASH KUMAR KUND	Spl/0000126/2019 CHOUDWAR / /0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0012711/2021	STATE OF ODISHA SUKANTA BHOI	PRIYA RANJAN SINGH	// MOTANGA /144 /2021
		VS	VS	()
467	ABLAPL/0012712/2021	STATE OF ODISHA KEDAR PRIYADARSHI BARIK	TIRTH KUMAR SAHU	// PLANTSITE /84 /2017
		VS	VS	()
468	ABLAPL/0012713/2021	STATE OF ODISHA BALIOCHAN JENA @ TIKAN JENA	BHASKAR CHANDRA PANDA	// NANDIPADA /122 /2021
		VS	VS	()
469	ABLAPL/0012714/2021	STATE OF ODISHA SURATHA NAIK	ASUTOSH TRIPATHY	// JARAPADA /227 /2021
		VS	VS	()
470	ABLAPL/0012715/2021	STATE OF ODISHA SUNIL PADHY	TANMAY MISHRA	// HINJILI (ASKA) /425 /2021
		VS	VS	()
471	ABLAPL/0012716/2021	STATE OF ODISHA SURU BARIK @ TARANI BARIK	M.M.SWAIN	// BOUDH /225 /2021
		VS	VS	()
472	ABLAPL/0012717/2021	STATE OF ODISHA BIDYUT PRAVA SWAIN	ASHWINI KUMAR DAS	// KHURDA VIGILANCE /18 /2021
		VS	VS	()
473	ABLAPL/0012718/2021	STATE OF ODISHA(VIG.) SATYABADI MOHAPATRA	SANTANU KUMAR SARANGI	// LINGARAJ P.S. /263 /2021
		VS	VS	()
474	ABLAPL/0012719/2021	STATE OF ODISHA DILLIP KUMAR MUDULI	PRASANTA KUMAR PANDA	// JAJPUR TOWN /312 /2021
		VS	VS	()
475	ABLAPL/0012720/2021	STATE OF ODISHA PUNAM LAKRA	BISWARANJAN DALAI	// AINTHAPALI /497 /2021
		VS	VS	()
476	ABLAPL/0012721/2021	STATE OF ODISHA SRIYASWEENI MOHARANA	AVIJIT PATNAIK	// JAGATPUR /382 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0012722/2021	STATE OF ODISHA TANMAY@ CHINMAY KUMAR DHAL VS	SAROJ RANJAN SUBUDHI VS	// TANGI /107 /2021 ()
478	ABLAPL/0012723/2021	STATE OF ODISHA SUKADEV BEHERA VS	BISWARANJAN DALAI VS	// BIRIDI PS /59 /2021 ()
479	ABLAPL/0012724/2021	STATE OF ODISHA PURNA CHANDRA BARIK@ PURNA BARIK VS	PARTHA SARATHI NAYAK VS	// ANGUL SADAR PS /569 /2021 ()
480	ABLAPL/0012725/2021	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	AMITAV TRIPATHY VS	// ODAGAON /96 /2021 ()
481	ABLAPL/0012726/2021	STATE OF ODISHA MANJUBALA BEHERA VS	SATYABRATA PANDA VS	// TUMUSINGA /130 /2021 ()
482	ABLAPL/0012727/2021	STATE OF ODISHA MAHENDRA SAHOO VS	PRANAB RANJAN CHHATOI VS	// BANKI /302 /2020 ()
483	ABLAPL/0012728/2021	STATE OF ODISHA PINTU KHUNTIA @ MANOJ KUMAR MOHANT VS	AMITAV TRIPATHY VS	// NAYAGARH /197 /2021 ()
484	ABLAPL/0012729/2021	STATE OF ODISHA KAMALA KABASI VS	ARJUNA CHARANA BEHERA VS	// MALKANGIRI /421 /2021 ()
485	ABLAPL/0012730/2021	STATE OF ODISHA JAYADIP MISHRA@ JAYADEEP MISHRA VS	MOHENDRA KUMAR MOHAPATRO VS	// ATHAMALLIK /139 /2021 ()
486	ABLAPL/0012731/2021	STATE OF ODISHA GOPINATH BEHERA VS	JAGABANDHU SAHU VS	// / /0 ()
487	ABLAPL/0012732/2021	STATE OF ODISHA MANORANJAN BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH /159 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0012733/2021	BHAJAMAN SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	BALIMI /48 /1995 () //
489	ABLAPL/0012734/2021	BADAL BISWAL VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR (KODALA) /326 /2021 () //
490	ABLAPL/0012735/2021	JHUMALATA SWAIN VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	KAKATAPUR /95 /2017 () //
491	ABLAPL/0012736/2021	NILAMANI MAHAPATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	S.P.(CID-CRL),CUTTACK /13 /2021 () //
492	ABLAPL/0012737/2021	RITISHNIGDHA PATNAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /386 /2021 () //
493	ABLAPL/0012738/2021	JAGADISH KUMAR DEHURY@ JAGADISH DEHURY VS STATE OF ODISHA	RAMAKANTA SAHOO VS	KEONJHAR SADAR /59 /2019 () //
494	ABLAPL/0012739/2021	PRAMOD KUAMR BEHERA @ BABU VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /70 /2021 () //
495	ABLAPL/0012740/2021	SK.RIAZ QUADRI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	SIMULIA /219 /2021 () //
496	ABLAPL/0012741/2021	KAILASH MALLIK VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	PATTAMUNDAI /549 /2021 () //
497	ABLAPL/0012742/2021	PURNA CHANDRA MAHARANA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KUAKHIA /316 /2021 () //
498	ABLAPL/0012743/2021	NARAN PARIDA VS STATE OF ODISHA	AKHAYA BISWAL VS	TANGI (KHURDA) /338 /2021 () //
499	ABLAPL/0012744/2021	SANGITA RANI AGARWAL	ANIRUDHA DAS	PLANTSITE /261 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0012745/2021	SANJAY AGARWAL	PATITAPABAN PANDA	DHAULI PS /109 /2021
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0012746/2021	SANTOSH RAKSA	PRAMOD RANJAN BEHERA	BADMAL /169 /2021
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0012747/2021	SAMIM KHAN	AMULYA RATNA PANDA	BASTA /205 /2021
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0012748/2021	ASHOK KAMILA	AMULYA RATNA PANDA	NAIKANI-DIHI /209 /2021
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0012749/2021	TANMAYA MISHRA	SAROJ KUMAR MISHRA	SONEPUR /136 /2021
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0012750/2021	RAJESH KUMAR PRADHAN	RABI NARAYAN MOHANTY	DELANGA /222 /2021
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0012751/2021	JAWED KHAN	SATYA RANJAN MULIA	JAGATPUR /338 /2021
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0012752/2021	PABITRA KUMAR PANDA	ASHOK KUMAR SARANGI	JAJPUR SADAR /251 /2021
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0012753/2021	SITARAM BEHERA	JUGALA KISHORE PANDA	KHALLIKOTE /492 /2021
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0012754/2021	PITAMBAR NAIK	BIBHUTI BHUSAN BEHERA	DEOGARH /314 /2021
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0012755/2021	CHANDAN BEHERA	RAJENDRA NARAYAN ROUT	BASELI SAHI PS /164 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0012756/2021	STATE OF ODISHA IMRAN KHAN@ IMU@ M.D.IMRAN VS	LAMBODAR ACHARI VS	// / /0 ()
512	ABLAPL/0012757/2021	STATE OF ODISHA DEEPAK KUMAR TIWARY VS	TIRTH KUMAR SAHU VS	// PLANTSITE /84 /2017 ()
513	ABLAPL/0012758/2021	STATE OF ODISHA AKBAR MEHER VS	GOKULANANDA SAHU VS	// BODEN /153 /2021 ()
514	ABLAPL/0012759/2021	STATE OF ODISHA BABU @ JYOTI RANJAN KATHUA VS	PARSURAM DAS VS	// NAYAPALLI P.S. /439 /2021 ()
515	ABLAPL/0012760/2021	STATE OF ODISHA SURAJ PAL@ SURAJ KUMAR PAL VS	CHHABI BEHERA VS	// MOHANA /171 /2021 ()
516	ABLAPL/0012761/2021	STATE OF ODISHA BHIKARI PRUSTY VS	CHHABI BEHERA VS	// CUTTACK SADAR /541 /2021 ()
517	ABLAPL/0012762/2021	STATE OF ODISHA PRIYANKA SATAPATHY VS	BAIBASWATA PANIGRAHI VS	// S.P.(CID-CRL),CUTTACK /16 /2021 ()
518	ABLAPL/0012763/2021	STATE OF ODISHA GANGU KAHALI@ HIMANSHU KAHALI VS	SUJIT KU. DAS VS	// LALBAG /231 /2021 ()
519	ABLAPL/0012764/2021	STATE OF ODISHA SAHEDA BIBI VS	DOLAGOBINDA MOHAPATRA VS	// / /0 ()
520	ABLAPL/0012765/2021	STATE OF ODISHA SURESH BARIHA VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /177 /2021 ()
521	ABLAPL/0012766/2021	STATE OF ODISHA HIMANSU SEKHAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// JANKIA P.S. /205 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0012767/2021	PAPU SWAIN @ SATYABADI SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /371 /2021 () //
523	ABLAPL/0012768/2021	SHYAM SUNDAR GOCHHAYAT VS STATE OF ODISHA	GOPABANDHU MISRA VS	TALCHER TOWN /342 /2021 () //
524	ABLAPL/0012769/2021	JYOTIRANJAN @ JYOTI RANJAN MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /206 /2021 () //
525	ABLAPL/0012770/2021	PRAVAKAR PRUSTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /206 /2021 () //
526	ABLAPL/0012771/2021	SANDEEP MOHANTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MAHILA P.S.(BBSR) /105 /2021 () //
527	ABLAPL/0012772/2021	CHITA RANJAN PARIDA @ TIPA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /25 /2019 () //
528	ABLAPL/0012773/2021	BIKRAM SAHOO @ MAKU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NUAGAON /122 /2021 () //
529	ABLAPL/0012774/2021	HARIHAR MAHAPATRA VS STATE OF ODISHA	SOUGAT DASH VS	AIRPORT /73 /2021 () //
530	ABLAPL/0012775/2021	NRUSINGHA BEHERA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	TIHIDI /348 /2021 () //
531	ABLAPL/0012776/2021	DIPANKAR DAS VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	LINGARAJ P.S. /266 /2021 () //
532	ABLAPL/0012777/2021	KAKHNU BAGARTY @ MAKHNU BAGARTY VS STATE OF ODISHA	KIRTIAN DANG VS	SAINTALA /199 /2021 () //
533	ABLAPL/0012778/2021	ANUSAYA PATTAYAT	BIBHUTI RANJAN MOHANTY	BASTA /116 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0012779/2021	STATE OF ODISHA BICHITRANANDA SENAPATI	SAMEER KUMAR DAS	// NIMAPADA /323 /2021
		VS	VS	()
535	ABLAPL/0012780/2021	STATE OF ODISHA DIWANA KANDAGARI	SAPAN KUMAR PAL	// RAYAGADA TOWN /39 /2019
		VS	VS	()
536	ABLAPL/0012781/2021	STATE OF ODISHA KAILASH CHANDRA PADHY	JITENDRA SAMANTARAY	// K.NUAGAON /103 /2017
		VS	VS	()
537	ABLAPL/0012782/2021	STATE OF ODISHA SUKADEV KAR	SRIKANTA MAHUNTA	// TIHIDI /348 /2021
		VS	VS	()
538	ABLAPL/0012783/2021	STATE OF ODISHA BISWAJIT BEHERA @ PINTU BEHERA	RABI NARAYAN MOHANTY	// BALIANTA P.S. /111 /2020
		VS	VS	()
539	ABLAPL/0012784/2021	STATE OF ODISHA SK AKHTAR ALI	BIJAY KUMAR BEHERA	// BINJHARPUR /416 /2021
		VS	VS	()
540	ABLAPL/0012785/2021	STATE OF ODISHA RILU @ MILU @ HEMANTA NAIK	SALAUDDIN KHAN	// KAMAKHYANAGAR /276 /2021
		VS	VS	()
541	ABLAPL/0012786/2021	STATE OF ODISHA RAMA KRUSHNA PRADHAN@ RAMA CHANDRA PRADHAN	R.N.BISWAL	// PATTAPUR (DIGAPAHANDI) /92 /2021
		VS	VS	()
542	ABLAPL/0012787/2021	STATE OF ODISHA PABITRA KUMAR SETHY	RAKESH KUMAR MALLICK	// NEMALO /1 /2021
		VS	VS	()
543	ABLAPL/0012788/2021	STATE OF ODISHA ASHOK KUMAR SAHOO	R.N.BISWAL	// CUTTACK SADAR /429 /2021
		VS	VS	()
544	ABLAPL/0012789/2021	STATE OF ODISHA NIHAR RANJAN MOHAPATRA	UDIT RANJAN JENA	// NILGIRI /250 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0012790/2021	STATE OF ODISHA RAJEN @ RAGHUNATH HARIJAN VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /145 /2021 ()
546	ABLAPL/0012791/2021	STATE OF ODISHA DARSAN BARIK VS	MANASI MOHAPATRA VS	// CHANDIPUR /74 /2021 ()
547	ABLAPL/0012792/2021	STATE OF ODISHA KUNJA BIHARI BARIK VS	JAJATI KESHARI KHUNTIA VS	// BASTA /266 /2021 ()
548	ABLAPL/0012793/2021	STATE OF ODISHA NIRMAL NAYAK@ NIRMALANDU NAYAK VS	UDIT RANJAN JENA VS	// BINJHARPUR /453 /2021 ()
549	ABLAPL/0012794/2021	STATE OF ODISHA TIRA MUDULI VS	JAJATI KESHARI KHUNTIA VS	// KAKIRIGUMMA /88 /2021 ()
550	ABLAPL/0012795/2021	STATE OF ODISHA DINABANDHU SAHOO VS	JAGABANDHU SAHU VS	// / /0 ()
551	ABLAPL/0012796/2021	STATE OF ODISHA NANA MOHANTY @ SUBRAJIT MOHANTY VS	BHAKTA BHUSHAN BARIK VS	// DHAULI PS /146 /2021 ()
552	ABLAPL/0012797/2021	STATE OF ODISHA SUMITRA DAS @ KANDI VS	ABHAYA KUMAR PARIDA VS	// KAKATAPUR /209 /2021 ()
553	ABLAPL/0012798/2021	STATE OF ODISHA UMA SANKAR PANIGRAHY VS	TAPAS KUMAR ACHARYA VS	// K.NUAGAON /180 /2021 ()
554	ABLAPL/0012799/2021	STATE OF ODISHA SUDHIR KUMAR SWAIN VS	CHITTARANJAN PATTNAIK VS	// KAKATAPUR /95 /2017 ()
555	ABLAPL/0012800/2021	STATE OF ODISHA SUMITRA BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// BALIANTA P.S. /303 /2021 () //

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0012801/2021	UDAYANATH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /152 /2021 () //
557	ABLAPL/0012802/2021	BIRENDRA KUMAR NAIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	TARASINGI /114 /2009 () //
558	ABLAPL/0012803/2021	DILLIP KUMAR SAHU VS STATE OF ODISHA	BISHNU PRASAD RATH VS	JAGATPUR /389 /2021 () //
559	ABLAPL/0012804/2021	PRADIP KUMAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	KRUSHNA PRASAD /106 /2021 () //
560	ABLAPL/0012805/2021	RANKIA @ RANKANIDHI SETHY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /314 /2021 () //
561	ABLAPL/0012806/2021	KUNTI MALIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	PATTAMUNDAI /540 /2021 () //
562	ABLAPL/0012807/2021	RAKESH KUMAR DAS VS STATE OF ODISHA	R.N.BISWAL VS	CUTTACK SADAR /429 /2021 () //
563	ABLAPL/0012808/2021	SUJIT SENA @ SATISH MANDAL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TANGI (KHURDA) /336 /2021 () //
564	ABLAPL/0012809/2021	AKHI@ NRUSINGHA BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	DHENKANAL SADAR /249 /2021 () //
565	ABLAPL/0012810/2021	LAXMAN HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /145 /2021 () //
566	ABLAPL/0012811/2021	GULJAN BIBI VS STATE OF ODISHA	UDIT RANJAN JENA VS	BALASORE TOWN /194 /2021 () //
567	ABLAPL/0012812/2021	UTTAM BARIK	SARAT KUMAR JENA	MURIBAHAL /147 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
568	ABLAPL/0012813/2021	STATE OF ODISHA P. PANDAB PATRA	BISWARANJAN MAHARATHA	// MOHANA /162 /2021
		VS	VS	()
569	ABLAPL/0012814/2021	STATE OF ODISHA SK. ASGAR ALLI @ SK. AJAGAR ALLI	SURESH KUMAR JENA	// JAJPUR TOWN /342 /2021
		VS	VS	()
570	ABLAPL/0012815/2021	STATE OF ODISHA MOHENDRA KUMAR BEHERA	PRASANTA KUMAR JENA	// SURADA /81 /2019
		VS	VS	()
571	ABLAPL/0012816/2021	STATE OF ODISHA GORA CHAPADI	TUKUNA KUMAR MISHRA	// KUNDEI /38 /2021
		VS	VS	()
572	ABLAPL/0012817/2021	STATE OF ODISHA TRILOCHANA NAHAK	SANTOSH KUMAR MAHANTY	// KABISURYANAGAR (KODALA) /261 /2020
		VS	VS	()
573	ABLAPL/0012818/2021	STATE OF ODISHA SAROJ KUMAR SAHU	SAMIR KUMAR MISHRA	// UDALA /261 /2021
		VS	VS	()
574	ABLAPL/0012819/2021	STATE OF ODISHA RAJIV MOHARANA @ RAJIB @ RAJEEV MOHARANA	BRANJAT KUMAR DAS	// LAXMISAGAR P.S. /294 /2021
		VS	VS	()
575	WPC(OA)/0004082/2000	STATE OF ODISHA E.T. DIGAL	DEBASHIS PANDA	// //
		VS	VS	()
576	WPC(OAC)/0000080/2016	STATE OF ODISHA PRADIP KUMAR BARIK	SAMEER KUMAR DAS	// //
		VS	VS	()
577	WPC(OAC)/0000107/2000	STATE OF ODISHA N.KAMARAJU	ER. NAGANDRA KUMAR MOHANTY	// //
		VS	VS	()
578	WPC(OAC)/0000108/2000	STATE OF ODISHA RABINDRA KUMAR PANY	M/S NAGENDRA KUMAR MOHANTY	// //
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	WPC(OAC)/0000116/1993	STATE OF ODISHA BALIDHUNSI PANIGRAHI VS	M/S ASHOKA KUMAR MOHAPATRA VS	// // 0
580	WPC(OAC)/0000173/1993	STATE OF ODISHA SURENDRA PRASAD SAHOO VS	M/S ASHOKA KUMAR MOHAPATRA VS	// // 0
581	WPC(OAC)/0000222/1996	STATE OF ODISHA AMIYA KUMAR DAS VS	M/S GOKULANANDA PADHI VS	// // 0
582	WPC(OAC)/0000381/2000	STATE OF ODISHA UDAYA CHANDRA DAKUA VS	A.K. MISHRA VS	// // 0
583	WPC(OAC)/0000382/2000	STATE OF ODISHA BIPINA NAYAK VS	A.K. MISHRA VS	// // 0
584	WPC(OAC)/0000383/2000	STATE OF ODISHA SIBANI BEHERA VS	A.K. MISHRA VS	// // 0
585	WPC(OAC)/0000384/2000	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	A. K. MISHRA VS	// // 0
586	WPC(OAC)/0000385/2000	STATE OF ODISHA BIJENDRA KUMAR NAIK VS	M/S UPENDRA KUMAR SAMAL VS	// // 0
587	WPC(OAC)/0000388/2000	STATE OF ODISHA AJAY KISHORE PANDA VS	M/S A.K MISHRA VS	// // 0
588	WPC(OAC)/0000388/2016	STATE OF ODISHA SITA KARMI VS	K.C.SAHU VS	// // 0
589	WPC(OAC)/0000390/2000	STATE OF ODISHA SATYA CHARAN MEHER VS	M/S DINABANDHU MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	WPC(OAC)/0000391/2000	RATNAKAR MEHER VS STATE OF ODISHA	M/S DINABANDHU MISHRA VS	// 0 //
591	WPC(OAC)/0000392/2000	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	M/S A.K MISHRA VS	// 0 //
592	WPC(OAC)/0000393/2000	SUJIT KUMAR DAS VS STATE OF ODISHA	M/S A.K MISHRA VS	// 0 //
593	WPC(OAC)/0000400/2000	ABHIMANYU SAHOO VS STATE OF ODISHA	M/S B.S MISHRA VS	// 0 //
594	WPC(OAC)/0000401/2000	KRUSHIDA BEGUM VS STATE OF ODISHA	B. S. MISHRA 2 VS	// 0 //
595	WPC(OAC)/0000404/2000	ARUN KUMAR PANDA VS STATE OF ODISHA	K. K. KAR VS	// 0 //
596	WPC(OAC)/0000417/2000	RABINDRA KUMAR DAS VS STATE OF ODISHA	A. S. NAIDU VS	// 0 //
597	WPC(OAC)/0000435/2000	MAHESWAR SHAW VS STATE OF ODISHA	SANJU PANDA VS	// 0 //
598	WPC(OAC)/0000440/2000	MINATI PANDA VS STATE OF ODISHA	MANORANJAN MOHANTY VS	// 0 //
599	WPC(OAC)/0000451/2000	BHARAT BHUSAN MOHAKUDA VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
600	WPC(OAC)/0000453/2000	ARUN CHARAN BEHERA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
601	WPC(OAC)/0000457/2000	RABINDRANATH MOHANTY	A.K. ACHARYA	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0000460/2000	THE ORISSA VETERINARY ASSOCIATION	PRAVAKAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0000461/2000	LAKHIRAM NAYAK	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0000491/2000	GOPINATH NAYAK	BISWANATH RATH	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0000496/2000	BIBHUTI BHUSAN MISHRA	BHABANI SANKAR MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0000512/2000	GOURI PRASANNA TRIPATHY	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAC)/0000513/2000	GANGADHAR BEHERA	BIBHU PRASAD TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0000518/2000	CHHOTARAY MURMU	BISWANATH RATH	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(OAC)/0000957/2000	NATABAR PADHIHARY	M/SD.R PATTANAİK	//
		VS	VS	0
		STATE OF ORISSA		//
610	WPC(OAC)/0000959/2000	UMAKANTA MAHANTA	M/S AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
611	WPC(OAC)/0000963/2000	PRATAP KISHOR SAMAL	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
612	WPC(OAC)/0000964/2000	JAYANTI SAHU	M/S RAMAKANTA SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	WPC(OAC)/0001228/2000	STATE OF ODISHA PARIKSHITA SWAIN VS	M/S BISWANATH RATH VS	// // 0
614	WPC(OAC)/0001249/2000	STATE OF ODISHA CHAKRADHAR MALLICK VS	M/S B.S. TRIPATHY VS	// // 0
615	WPC(OAC)/0001258/1995	STATE OF ODISHA NIRANJSAN PRADHAN VS	M/S LAXMAN PRADHAN VS	// // 0
616	WPC(OAC)/0001260/2000	STATE OF ODISHA MARKANDA CHARAN BHOI VS	M/S SATYABADI DAS VS	// // 0
617	WPC(OAC)/0001270/2000	STATE OF ODISHA LOKANATH SAHOO VS	M/S SATYABADI DAS VS	// // 0
618	WPC(OAC)/0001277/2000	STATE OF ODISHA MADHUSUDAN BHUYAN VS	M/S DHULARAM PATTANYAK VS	// // 0
619	WPC(OAC)/0001279/2000	STATE OF ODISHA NABGHANA BHOI VS	M/S U.N. MISHRA VS	// // 0
620	WPC(OAC)/0001676/2000	STATE OF ODISHA UCHHAB CHARAN JENA VS	M/S U.K. MOHANTY VS	// // 0
621	WPC(OAC)/0001677/2000	STATE OF ODISHA DR. MANORANJAN MALLICK VS	M/S A.S. NAIDU VS	// // 0
622	WPC(OAC)/0001678/2000	STATE OF ODISHA ASWINI KUMAR BALIARSINGH VS	M/S KISHORE SWAIN VS	// // 0
623	WPC(OAC)/0001801/2000	STATE OF ODISHA DHARANIDHAR DAS VS STATE OF ODISHA	M/S D. MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	WPC(OAC)/0001813/2000	ARJUNA CHARAN ROUT VS STATE OF ODISHA	M/S MAHESWAR SATAPATHY VS	// 0 //
625	WPC(OAC)/0001821/2000	KAMALESH KUMAR PANDEY VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
626	WPC(OAC)/0001831/2000	GHANASYAMA ROUT VS STATE OF ODISHA	M/S PRAFULLA KUMAR MOHAPATRA VS	// 0 //
627	WPC(OAC)/0001835/2000	RABINDRA KUMAR PATI VS STATE OF ODISHA	M/S RAS BIHARI MOHAPATRA VS	// 0 //
628	WPC(OAC)/0002200/2000	KAILASH CHANDRA BISWAL VS STATE OF ODISHA	M/S SATYANARAYAN MOHAPATRA VS	// 0 //
629	WPC(OAC)/0002319/2000	NALINI PRAVA DASH VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
630	WPC(OAC)/0002335/2000	PARSURAM KAR VS STATE OF ORISSA	M/S RAMESH CHANDRA PATTANAIAK VS	// 0 //
631	WPC(OAC)/0002407/2000	SOMANATH NAIK VS STATE OF ODISHA	M/S A. TRIPATHY VS	// 0 //
632	WPC(OAC)/0002419/2000	BIRANCHI NARAYAN NAYAK VS STATE OF ODISHA	M/S BIMBISAR DASH VS	// 0 //
633	WPC(OAC)/0002621/1996	SHASHANKA KUMAR BISWAL VS STATE OF ODISHA DEPT.	M/S BUDHA DEV ROURTRAY VS	// 0 //
634	WPC(OAC)/0002683/2000	PRATIMA KUMARI PATRO VS STATE OF ODISHA	M/S AMIYA KUMAR CHHATOI VS	// 0 //
635	WPC(OAC)/0002895/1994	RABINDRA BEHERA	SANJEEB MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0002988/1994	RAMAKANTA BARIK	M/S K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0003097/2016	PAHALI BEHERA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0003098/2016	LAXMIDHAR NAIK	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0003099/2016	NIRMALA BEHERA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
640	WPC(OAC)/0003201/1996	LINGARAJ MOHAPATRA	M/S D.PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
641	WPC(OAC)/0003225/1996	MANMATHA KUMAR ROUT	M/S BIKRAM KESHARI BAL	//
		VS	VS	0
		STATE OF ODISHA		//
642	WPC(OAC)/0003229/1996	SAMPATI SAMAL	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAC)/0003231/1996	GOBINDA SAMAL	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(OAC)/0003361/2015	MANJULA DEBATA	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
645	WPC(OAC)/0003541/2010	NARYAN BAGHEL	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(OAC)/0003574/2010	ASHO KUMAR BARIK	MANOJ KUMAR KHUNTIA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
647	WPC(OAC)/0003575/2010	STATE OF ODISHA PRADIP KUMAR MOHAPATRA VS	MANOJ KUMAR KHUNTIA VS	// // 0
648	WPC(OAC)/0003576/2010	STATE OF ODISHA CHITTARANJAN ROUT VS	MANOJ KUMARKHUNTIA VS	// // 0
649	WPC(OAC)/0003579/2000	STATE OF ODISHA RANJAN KUMAR MOHAPATRA VS	M/S BIRAJA PRASANA SATAPATHY VS	// // 0
650	WPC(OAC)/0003582/2000	STATE OF ODISHA SULAOCHANA MOHAPATRA VS	M/S ASHOKA KUMAR MOHAPATRA VS	// // 0
651	WPC(OAC)/0003598/2000	STATE OF ORISSA PRATAP KUMAR SAHOO VS	M/S S.K NIZAMUDDIN VS	// // 0
652	WPC(OAC)/0003606/2000	STATE OF ORISSA BIJOY KUMAR DASH VS	M/S D.R PATTNAYAK VS	// // 0
653	WPC(OAC)/0003613/2000	STATE OF ODISHA SAROJ KUMAR SAHU VS	M/S HIMANSHU SEKHAR VS	// // 0
654	WPC(OAC)/0003614/2000	STATE OF ODISHA BHAGIRATHI PANDA VS	M/S B.P ROURTRAY VS	// // 0
655	WPC(OAC)/0003618/2000	STATE OF ODISHA BHASKAR CHANDRA SETHI VS	M/S ASHOKA KUMAR MOHAPATRA VS	// // 0
656	WPC(OAC)/0003623/2000	STATE OF ODISHA PRADIPTA KUMAR SAHANI VS	M/S S.K PATRI VS	// // 0
657	WPC(OAC)/0003629/2000	STATE OF ODISHA NANDA KISHORE BISWAL VS STATE OF ODISHA	M/S ABHIRAM SWAIN VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
658	WPC(OAC)/0003631/2000	JURIA BEHERA VS STATE OF ODISHA	M/S R.N. MOHANTY VS	// 0 //
659	WPC(OAC)/0003646/2000	MAHESWAR DALAI VS STATE OF ODISHA	M/S AKASH KUMAR BARAL VS	// 0 //
660	WPC(OAC)/0003660/2000	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
661	WPC(OAC)/0003664/2000	NIROD KUMAR LENKA VS STATE OF ORISSA	M/S BASUDEV PUJARI VS	// 0 //
662	WPC(OAC)/0003698/2000	NARAYAN PRADHAN VS STATE OF ORISSA	M/S PRAMOD KUMAR PATI VS	// 0 //
663	WPC(OAC)/0003699/2000	GOURANGA CHANDRA SAHOO VS STATE OF ODISHA	M/S SACHIDANANDA SAHOO VS	// 0 //
664	WPC(OAC)/0003700/2000	PRATAP CHANDRA DAS VS STATE F ORISSA	M/S SACHIDANANDA SAHOO VS	// 0 //
665	WPC(OAC)/0003701/2000	SAHADEV DASH VS STATE OF ORISSA	M/S SACHIDANANDA SAHOO VS	// 0 //
666	WPC(OAC)/0003702/2000	DHRUBENDRA NATH GIRI VS STATE OF ORISSA	M/S SACHIDANANDA SAHOO VS	// 0 //
667	WPC(OAC)/0003703/2000	KAILASH CHANDRA MOHANTY VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
668	WPC(OAC)/0003709/2000	PADMALOCHAN SARANGI VS STATE OF ORISSA	M/S SACHIDANANDA SAHOO VS	// 0 //
669	WPC(OAC)/0003710/2000	RAMESWAR BEHERA	M/S SACHIDANANDA SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
670	WPC(OAC)/0003742/2000	KALIA KRUSHNA BHAG	M/S DINABANDHU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
671	WPC(OAC)/0003747/2000	ANADI CHARAN MOHANTY	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
672	WPC(OAC)/0003816/1996	AMULYA KUMAR BEHERA	M/S A.A DAS	//
		VS	VS	0
		STATE OF ODISHA		//
673	WPC(OAC)/0003975/1996	NIGAM PRASAD PATNAIK	B.S.TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
674	WPC(OAC)/0004095/2000	BASANTA KUMAR JENA	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
675	WPC(OAC)/0004099/2000	CHITTARANJAN DAS	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
676	WPC(OAC)/0004103/2000	NARENDRA KUMAR NAYAK	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
677	WPC(OAC)/0004104/2000	SARADA CHARAN MOHAPATRA	PRADIPA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
678	WPC(OAC)/0004105/2000	SANJUKTA SATAPATHY	PRADIP KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
679	WPC(OAC)/0004106/2000	NARAYAN TARAI	BIJAYA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
680	WPC(OAC)/0004111/2000	MARKANDAYA SAHOO	BANSHIDHAR SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
681	WPC(OAC)/0004112/2000	STATE OF ODISHA PRAHALLAD KUMAR NAYAK VS	BANSHIDHAR SATAPATHY VS	// // ()
682	WPC(OAC)/0004113/2000	STATE OF ODISHA DAMODAR DAS VS	BANSHIDHAR SATAPATHY VS	// // ()
683	WPC(OAC)/0004228/1996	STATE OF ODISHA HEMANTA KUMAR DHIR VS	M/S ER. NAGENDRA KUMAR MOHANTY VS	// // ()
684	WPC(TAC)/0000040/2016	STATE OF ODISHA SK. SALIMUDDIN VS	M/S S.K AZIZ VS	// // ()
685	CONTC(CPC)/0000013/2001	STATE OF ODISHA SATYA BRATA NAYAK VS	M/S J.K.MISHRA VS	// // ()
686	CONTC(CPC)/0000014/2001	SUDARSHAN NAYAK,I.A.S,DIRECTOR,ELEMENTARY EDUCATION NABIN CHANDRA PRADHAN VS	MS/ J.K.MISHRA VS	// // ()
687	CONTC(CPC)/0000020/1996	MAHESWAR SAHOO,D.I OF SCHOOLS,BARAGARH BIJAYANEE MITRA VS	M/S. K.K.SWAIN VS	// // ()
688	CONTC(CPC)/0000023/1996	STATE OF ODISHA ARUN KUMAR BRAHMA VS	U.C.MOHANTY VS	// // ()
689	CONTC(CPC)/0000035/2001	R.N.RATH, DIRECTOR OF MINING AND GEOLOGY RABINDRA KUMAR PANI AND OTHERS VS	M/S NAGENDRA KUMAR MOHANTY VS	// // ()
690	CONTC(CPC)/0000038/1997	BIJOY KUMAR PATNAIK,COMMISSIONER CUM SECY. WATER RESOURCES DEPTT. BHARAT CHANDRA MOHANTY VS	M/S. PRAFULLA KU. MOHAPATRA VS	// // ()
691	CONTC(CPC)/0000040/2000	SRI CHOUDHURY GOURAHARI MISHRA, PRINCIPAL CHIEF CONSERVATOR OF FOREST SIPRA RANI PRADHAN VS	DHULIRAM PATTANAYAK VS	// // ()
		KESHAB CHANDRA BARIK, CIRCLE INSPECTOR OF SCHOOL, BALESORE		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
692	CONTC(CPC)/0000049/1998	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	M/S. SHASHI BHUSAN JENA VS	// 0 //
693	CONTC(CPC)/0000052/1997	PRASANNA KUMAR MOHAPATRA VS MADAN MOHAN MOHANTY, SECRETARY, S AND M. E. DEPT.	GANESHWAR RATH VS	// 0 //
694	CONTC(CPC)/0000052/2002	NALINI PRAVA NAIK VS DR. ASHOK KUMAR TRIPATHY, I.A.S.	M/S. SRINIVAS MISHRA VS	// 0 //
695	CONTC(CPC)/0000056/1996	PITAMBAR JENA VS MADAN MOHAN MOHANTY, IAS, SECY., SCHOOL AND MASS EDUCATION DEPT.	RABINDRA NATH MOHANTY 2 VS	// 0 //
696	CONTC(CPC)/0000060/2001	TRINATH NAYAK VS S.K. PANDA, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA	M/S P.K. MOHAPATRA VS	// 0 //
697	CONTC(CPC)/0000060/2002	CHINTAMANI MISHRA VS ALAKHA PANDA, SECRETARY, AGRICULTURE DEPTT	K.K SWAIN VS	// 0 //
698	CONTC(CPC)/0000061/2001	LAXMI NARAYAN PADHIARY VS S.K. PANDA, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA	M/S P.K. HOHAPATRA VS	// 0 //
699	CONTC(CPC)/0000062/2001	SUBARNA MALLICK VS S.K. PANDA, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA	M/S P.K. MOHAPATRA VS	// 0 //
700	CONTC(CPC)/0000064/2001	PURNA CHANDRA PANDA VS S.K. PANDA, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA	M/S P.K. MOHAPATRA VS	// 0 //
701	CONTC(CPC)/0000067/2001	SUBAL CHARAN SAHU VS S.K. PANDA, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA	M/S P.K. MOHAPATRA VS	// 0 //
702	CONTC(CPC)/0000068/2004	SAILABALA SAHOO VS DR.U SARAT CHANDRAN, SECRETARY ,FINACE DEPTT	SAUMENDRA KUMAR MOHAPATRA VS	// 0 //
703	CONTC(CPC)/0000070/1996	DASARATHI SAHOO	M/S B.S MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
704	CONTC(CPC)/0000076/1998	PADMALOCHAN MOHANTY	M/S. JAYANT KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
705	CONTC(CPC)/0000079/2001	PANCHANAN PATRA	M/S P.K. MOHAPATRA	//
		VS	VS	0
		S.K. PANDA, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA		//
706	CONTC(CPC)/0000081/2001	JURIA PRADHAN	M/S P.K. MOHAPATRA	//
		VS	VS	0
		S.K. PANDA, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA		//
707	CONTC(CPC)/0000084/2001	BHAGIRATHI KONHAR	M/S P.K. MOHAPATRA	//
		VS	VS	0
		S.K. PANDA, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA		//
708	CONTC(CPC)/0000086/2001	KUNJA BIHARI SAHU	M/S P.K. MOHAPATRA	//
		VS	VS	0
		S.K. PANDA, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA		//
709	CONTC(CPC)/0000088/2001	BICHITRANANDA JENA	M/S SARBESWAR PRUSTY	//
		VS	VS	0
		SATYABRATA SAHOO, DISRECTOR OF AGRICULTURE AND FOOD PRODUCTION		//
710	CONTC(CPC)/0000092/1997	KHALADA DAKUA	M/S. MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
711	CONTC(CPC)/0000093/1997	ANANTA CH. MISHRA	M/S. MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
712	CONTC(CPC)/0000099/1997	PRASANTA KUMAR PATTANAIK	M/S. PRAFULLA KU. MOHAPATRA	//
		VS	VS	0
		SRINIBASH RATH, SECRETARY TO GOVT. OF ODISHA		//
713	CONTC(CPC)/0000099/1996	MURALIDHAR LENKA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
714	CONTC(CPC)/0000102/2011	UPENDRANATH SENAPATI	M/S P.K MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		R.K SHARMA,SECY. REVENUE AND DISASTER MANAGEMENT DEPTT.		//
715	CONTC(CPC)/0000110/1997	BIJAYA KUMAR MOHANTY	MANOJ MISHRA	//
		VS	VS	0
		NABA KISHORE RATH, ENGINEER IN CHIEF CUM SECY. WORK DEPT		//
716	CONTC(CPC)/0000111/1997	RABINARAYAN BARIK	MANOJ MISHRA	//
		VS	VS	0
		NSBAKISHORE RATH, ENGINEER IN CHIEFCUM SECY. WORK DEPT.		//
717	CONTC(CPC)/0000117/1997	BIBHUTI BHUSAN NAYAK, ASST. TEACHER	MR. B.R.SARANGI	//
		VS	VS	0
		SRI MADAN MOHAN MOHANTY, I.A.S.		//
718	CONTC(CPC)/0000118/2002	KRUSHNA CHANDRA DASH	B. S. MISHRA 2	//
		VS	VS	0
		NIRMAL CHANDRA SATPATHY,O.A.S., DISTRICT PROJECT CO-ORDINATOR,D.P.E.P., DHENKANAL		//
719	CONTC(CPC)/0000119/2003	BICHITRA NANDA SENAPATI	S.C ACHARYA	//
		VS	VS	0
		ASWINI KUMAR BAISHNAABA, EX COLLECTOR DIST MAGISTRATE		//
720	CONTC(CPC)/0000140/2003	RANKA SABAT	M/S P.C. KAR	//
		VS	VS	0
		S.SRINIVASN,I.A.S.SPECIAL SECRETARY,GENERAL ADMINISTRATION DEPTT		//
721	CONTC(CPC)/0000150/2003	HARISH CHANDRA DWARI	PRAVAKAR JENA	//
		VS	VS	0
		B.M PATTANA YAK, ENGINEER CHIEF SECRETARY, DEPTT WORKS		//
722	CONTC(CPC)/0000169/2001	NIRANJAN DAS	M/S K.K. SWAIN	//
		VS	VS	0
		ASHOK KUMAR TRIPATHY, SECY. S AND M.E. DEPT.		//
723	CONTC(CPC)/0000170/2004	BHUBANANDA ROUT	BUDHADEV ROURTRAY	//
		VS	VS	0
		JAGADANANDA PANDA, IAS, SECRETARY, SCH AND ME DEPTT		//
724	CONTC(CPC)/0000180/2000	UMESH CHANDRA MUDULI	M/S ASWINI KUMAR MISHRA	//
		VS	VS	0
		BHASKAR CHANDRA MOHAPATRA , PRINCIPAL CCF , BBSR		//
725	CONTC(CPC)/0000183/1999	NIRANJAN RATH	M/S GOPABANDHU DASH	//
		VS	VS	0
		SRINIBAS RATH,I.A.S.,S AND M.E DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
726	CONTC(CPC)/0000183/2011	GOVINDA CHANDRA MISHRA VS AKSHAYA KUMAR PANI, COLLECTOR BHADRAK	M/S A.S NANDY VS	// 0 //
727	CONTC(CPC)/0000184/1998	RABINDRANATH DIXIT VS IRRIGATION AND POWER DEPTT, SECRETARY	SRIKAR KUMAR RATH VS	// 0 //
728	CONTC(CPC)/0000195/2002	MADHU SUDAN PANDA VS JAGADANANDA PANDA, SECRETARY, S AND M.E DEPTT	M/S S.N.KAR VS	// 0 //
729	CONTC(CPC)/0000197/2001	KRUPASINDHU PATEL VS SUDARSAN NAYAK, DIRECTOR OF ELEMENTARY EDUCATION	M/S J.K.MISHRA VS	// 0 //
730	CONTC(CPC)/0000200/1999	DR. JHASAKETAN MOHANTY, VS STATE OF ORISSA	M/S SHASHI BHUSAN JENA VS	// 0 //
731	CONTC(CPC)/0000208/2002	SITARAM MOHANTY VS BHAGIRATHI BEHERA, IFS, CONSERVATOR OF FORESTS	R.K PATNAIK VS	// 0 //
732	CONTC(CPC)/0000218/2001	NIRMAL KUMAR PAL VS BIJAYA KUMAR PATTNAIK, SECY. WATER RESOURCE DEPT.	M/S D.R RAY VS	// 0 //
733	CONTC(CPC)/0000224/2005	KRUSHNA CHANDRA DASH VS GOKULA CHANDRA PATI, IAS, PRINCIPAL SECRETARY, DEPTT OF INDUSTRIES	SUBHA BIKASH PANDA VS	// 0 //
734	CONTC(CPC)/0000226/2001	DEBENDRA GARNAYAK VS BIJAYA KUMAR PATTNAIK, SECRETARY, WATER RESOURCES DEPTT	JAYANT DAS VS	// 0 //
735	CONTC(CPC)/0000233/2003	PRAFULLA KUMAR ROUT VS JAGADANANDA PANDA, IAS, SECRETARY, SCH AND MASS EDUCATION DEPTT	SAMEER KUMAR DAS VS	// 0 //
736	CONTC(CPC)/0000246/1998	RABINDRA BEHERA VS GOURHARI PANDA I.F.S. CHIEF CONSERVATOR OF FOREST	M/S SANJEEB MOHANTY VS	// 0 //
737	CONTC(CPC)/0000254/1998	SUKANTA KUMAR SAHOO	M/S S.B. JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SECY SCHOOL AND MASS EDU. DEPTT.		//
738	CONTC(CPC)/0000254/2002	SARAT KUMAR NANDA	M/S U.CH .MOHANTY	//
		VS	VS	0
		DR. SAMARENDRA KU MOHAPATRA, DIRECTOR E.S.I. SCHEME		//
739	CONTC(CPC)/0000255/2001	MALATIPRIYA MALLICK	M/S SAUMENDRA KUMAR MOHAPTRA	//
		VS	VS	0
		MINA GUPTA, SECRETARY, HEALTH AND WELFARE DEPTT		//
740	CONTC(CPC)/0000271/2000	HRUSHIKESH SAHU	M/S R.K.PATTNAIK	//
		VS	VS	0
		BHASKAR CHANDRA MOHAPTRA,I.F.S.,PRINCIPAL CHIEF CONSERVATOR OF FORESTS		//
741	CONTC(CPC)/0000284/1999	JHASAKETAN MOHANTY	M/SSHASI BHUSAN JENA	//
		VS	VS	0
		MEENA GUPTA,I.A.S.FAMILY WELFARE DEPT.		//
742	CONTC(CPC)/0000290/2001	DEBENDRA KUMAR ROUT	K.K.SWAIN	//
		VS	VS	0
		ASHOK KUMAR TRIPATHY, SECRETARY, SCH AND MASS EDUCATION DEPTT		//
743	CONTC(CPC)/0000306/2001	JAYA CHANDRA ROUSTRAY	M/S BIMAL PRASANNA TRIPATHY	//
		VS	VS	0
		BIJAYA KUMAR TRIPATHY,I.A.S.PRINCIPAL SECRETARY,WATER RESOURCES DEPTT		//
744	CONTC(CPC)/0000322/2000	DEBENDRA KUMAR GARNAYAK	JAYANT DAS	//
		VS	VS	0
		BIJAYA KUMAR PATTANAYAK, SECRETARY, WATER RESOURCES DEPTT		//
745	CONTC(CPC)/0000341/1997	SUBASH CH. SAHU	PRAMOD KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
746	CONTC(CPC)/0000348/2000	BENUDHAR CHOUDHURY	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		JAGABANDHU PATRA,INSPECTOR OF SCHOOLS,JAJPUR CIRCLE		//
747	CONTC(CPC)/0000363/2004	GANGADHAR PAIKARAY	M/S SADASIVA PATRA	//
		VS	VS	0
		JAGADANANDA PANDA,SECRETARY,S AND M.E. DEPTT		//
748	CONTC(CPC)/0000369/1998	BHOLESWAR SAHOO	MANOJ MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		SECY. REVENUE DEPT.		//
749	CONTC(CPC)/0000370/2000	PURNA CHANDRA MOHNATY	M/S R.K.PATTNAIK	//
		VS	VS	0
		BHASAKAR CHANDRA MOAHAPTRA,I.F.S.,PRINCIPAL CHIEF CONSERVATOR OF FORESTS		//
750	CONTC(CPC)/0000377/1997	PUSKAR PRADHAN	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		SECY.CUM ENGINEER IN CHIEF		//
751	CONTC(CPC)/0000378/2000	NIRMAL KUMAR PAL	M/S D.R.RAY	//
		VS	VS	0
		BIJAYA KUMAR PATTNAYAK, WATER RESOURCE DEPT.		//
752	CONTC(CPC)/0000383/1997	LAXMAN KUMAR MOHARANA	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		SECY. CUM ENGINEER IN CHIEF		//
753	CONTC(CPC)/0000384/1997	NIRANJAN MISHRA	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		SECY. CUM ENGINEER IN CHIEF		//
754	CONTC(CPC)/0000385/1997	SUDHIR KUMAR SABAT	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		SECY. CUM ENGINEER IN CHIEF		//
755	CONTC(CPC)/0000386/1997	KANHU CH. MALLICK	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		SECY. CUM. ENGINEER IN CHIEF		//
756	CONTC(CPC)/0000387/1997	AJAY KUMAR SENAPATI	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		SECY. CUM ENGINEER IN CHIEF		//
757	CONTC(CPC)/0000396/2001	GAJENDRA JENA	M/S BRAJA RAJ PRUSTY	//
		VS	VS	0
		SECY IRRIGATION DEPTT.		//
758	CONTC(CPC)/0000453/2010	PRAFULLA KUMAR SETHI	DHULIRAM PATTNAIK	//
		VS	VS	0
		KABINDRANATH KHATAI, IAS, DIRECTOR OF INDUSTRIES		//
759	CONTC(CPC)/0000455/2000	PRATIMA KUMARI PATRA	M/S AMIYA KUMAR CHHATOI	//
		VS	VS	0
		A.K. BISWAL, SUPERINTENDENT,M.K.C.G. MEDICAL COLLEGE AND HOSPITAL		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
760	CONTC(CPC)/0000467/2000	DHIREN KUMAR SAHOO VS SUDARSHAN NAYAK,I.A.S.DIRECTOR,ELEMENTARY EDUCATION	M/S J.K.MISHRA VS	// 0 //
761	CONTC(CPC)/0000623/1996	DHARANIDHAR ROUSTRAY VS STATE OF ODISHA	M/S A.R. DAS VS	// 0 //
762	CONTC(CPC)/0000670/1996	BISWA PRASH SAHOO VS DEBABRATA SWAIN,I.F.S., SILVICULTURIST	SASHI BHUSAN JENA VS	// 0 //
763	CONTC(CPC)/0001491/1995	SARAT KUMAR NAYAK VS STATE OF ODISHA	M/S SANJEEB MOHANTY VS	// 0 //
764	RVWPET(RPC)/0000004/1996	STATE OF ODISHA VS BIJAYINEE MITRA	S.C. VS	// 0 //
765	RVWPET(RPC)/0000011/1999	RAMAKANTA BARIK VS STATE OF ODISHA	A.S.C VS	// 0 //
766	RVWPET(RPC)/0000020/2000	BIJAY LAXMI TRIPATHY VS STATE OF ODISHA SECY S AND M.E. DEPTT.	M/S BUDHADEV ROUSTRAY VS	// 0 //
767	RVWPET(RPC)/0000027/1998	STATE OF ODISHA VS SARAT KUMAR NAYAK	ASC VS	// 0 //
768	RVWPET(RPC)/0000029/2000	NALINI PRAVA DASH VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
769	RVWPET(RPC)/0000097/1997	MANMATH KUMAR ROUT VS STATE OF ODISHA	M/S BIKRAM KEHARI BAL VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :27/09/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	43/2021 RVWPET(RPC)/11/1999	RAMAKANTA BARIK-MP	A.S.C
2	51/2021 WPCRL/135/2021	JAYAKRUSHNA BARIK-MP	UMAKANT SAHOO
3	87/2021 SA/20/1994	MALLI-MP	M/S.P.K.KHUNTIA
4	101/2021 CONTC(CPC)/378/2000	NIRMAL KUMAR PAL-MP	M/S J.K TRIPATHY
5	102/2021 CONTC(CPC)/226/2001	DEBENDRA GARNAYAK-MP	JAYANT DAS
6	103/2021 CONTC(CPC)/226/2001	DEBENDRA GARNAYAK-MP	JAYANT DAS
7	104/2021 CMAPL/243/2021	UNION OF INDIA-MP	PRAVAT KUMAR PADHI(CENTRAL GOVT. COUNSEL)
8	105/2021 CMAPL/244/2021	UNION OF INDIA-MP	PRAVAT KUMAR PADHI, CENTRAL GOVT. COUNSEL,
9	105/2021 CONTC(CPC)/52/2002	NALINI PRAVA NAIK-MP	M/S. SRINIVAS MISHRA
10	106/2021 CMAPL/240/2021	UNION OF INDIA-MP	ADV.
11	106/2021 CONTC(CPC)/140/2003	RANKA SABAT-MP	M/S P.C. KAR
12	107/2021 CMAPL/241/2021	UNION OF INDIA-MP	ADV.
13	107/2021 CONTC(CPC)/195/2002	MADHU SUDAN PANDA-MP	M/S S.N.KAR
14	108/2021 CMAPL/261/2021	BISHNU CHARAN PANDA-MP	ADV
15	146/2021 RPFAM/67/2021	LAXMAN MARANDI-MP	TAPASWINI SINHA
16	147/2021 RPFAM/18/2021	G. DEBENDRA RAO-MP	BIREN SANKAR TRIPATHY
17	148/2021 RPFAM/78/2015	BASANTA KU.SATPATHY-MP	M/S.DEEPALI MOHAPATRA
18	149/2021 RPFAM/128/2020	SIMANCHAL CHOUDHURY-MP	ASHOK DAS
19	150/2021 RPFAM/68/2021	PRATAP RUDRA DANG-MP	SOHAN MISHRA
20	219/2021 CRLMP/1721/2021	KABI NARAYAN DAS-MP	G.C.MOHANTY
21	347/2021 TRP(C)/305/2021	ASHA AGARWAL @ AISHA AGARWAL-MP	RAMESH AGARWAL
22	348/2021 TRP(C)/306/2021	SASMITA SINGH-MP	SAMARENDRA BAHADUR
23	349/2021 TRP(C)/307/2021	BEDASMITA SAHOO-MP	SURYAKANTA DWIBEDI
24	350/2021 TRP(C)/308/2021	RIMA RAY-MP	RAKESH KUMAR MALLICK
25	387/2021 CONTC/2350/2020	BABAJI CHARAN MALLIK @ BABAJI MALLIK-MP	M/S PRASANNA KUMAR MISHRA, S.K. DASH
26	388/2021	PANDABA MALLIK-MP	M/S PRASANNA KU. MISHRA, S.K. DASH

27	CONTC/2351/2020 389/2021	DAMBARU MALLIK-MP	M/S PRASANNA KU. MISHRA, S.K. DASH
28	CONTC/2349/2020 390/2021	BIDYADHAR MALLIK-MP	M/S PRASANNA KU. MISHRA, S.K. DASH
29	CONTC/2352/2020 391/2021	PRAVAKAR MALLIK-MP	M/S PRASANNA KU. MISHRA, S.K. DASH
30	CONTC/2353/2020 392/2021	GADADHARA MALLIK-MP	M/S PRASANNA KU. MISHRA, S.K. DASH
31	CONTC/2354/2020 393/2021	BHRAMARA MALLIK-MP	M/S PRASANNA KU. MISHRA, S.K. DASH
32	CONTC/2356/2020 395/2021	BHAJAMANA MALLIK-MP	M/S PRASANNA KU. MISHRA, S.K. DASH
33	CONTC/2357/2020 396/2021	DUSASAN MALLIK-MP	M/S PRASANNA KU. MISHRA, S.K. DASH
34	CONTC/2358/2020 397/2021	SRIRAM MALLIK-MP	M/S PRASANNA KU. MISHRA, S.K. DASH
35	CONTC/2355/2020 503/2021	RAMESH PANDA-MP	TANMAY MISHRA
36	RSA/4/2017 504/2021	RAMESH PANDA-MP	M/S.TANMAY MISHRA
37	RSA/4/2017 505/2021	RAMESH PANDA-MP	M/S.TANMAY MISHRA
38	RSA/4/2017 506/2021	RAMESH PANDA-MP	M/S.TANMAY MISHRA
39	RSA/4/2017 508/2021	R.GOPAL KRISHNA REDDY@R.GOPPALUU-MP	MR.PARTHA SARATHI DAS
40	RSA/168/2018 509/2021	LABANGALATA DAS-MP	
41	RSA/439/2013 510/2021	LABANGALATA DAS-MP	M/S.N.K.SAHU
42	RSA/439/2013 511/2021	LABANGALATA DAS-MP	M/S.N.K.SAHU
43	RSA/439/2013 512/2021	LABANGALATA DAS-MP	M/S.N.K.SAHU
44	RSA/439/2013 523/2021	K.TIRUPATI AMMA-MP	GOPINATH MISHRA
45	CMP/524/2021 524/2021	BIJAY KUMAR BHUYAN-MP	D.P.MOHANTY
46	CMP/1448/2019 525/2021	LAXMAN BEHERA-MP	PRAMOD KUMAR SAHOO
47	CMP/525/2021 526/2021	JOGENDRA OJHA-MP	M/S.D.P.MOHANTY
48	CMP/941/2019 527/2021	MALATILATA NAYAK-MP	BIRAJA PRASANNA SATAPATHY
49	CMP/526/2021 528/2021	SACHIDANANDA PANIGRAHY-MP	BAIBASWATA PANIGRAHI
50	CMP/528/2021 530/2021	SANTOSH KUMAR BISWAL-MP	M/S.SAMIR KUMAR MISHRA
51	CMP/337/2018 540/2021	NETRANANDA NAIK-MP	ASHUTOSH MOHANTA
52	CRLREV/368/2021 541/2021	NETRANANDA NAIK-MP	ASHUTOSH MOHANTA
53	CRLREV/368/2021 542/2021	SANKHALI@ DILLIP PRADHAN-MP	N.BISWAL
54	CRLREV/369/2021 543/2021	SANKHALI@ DILLIP PRADHAN-MP	N.BISWAL
55	CRLREV/369/2021 544/2021	DEBABRATA PATRA-MP	DURGA PRASAD NANDA
56	CRLREV/370/2021 545/2021	DEBABRATA PATRA-MP	DURGA PRASAD NANDA
57	CRLREV/370/2021 546/2021	AKHAYA GURU-MP	DEBENDRA NARAYAN PATTANAIAK
	CRLREV/371/2021		

58	547/2021 CRLREV/371/2021	AKHAYA GURU-MP	DEBENDRA NARAYAN PATTANAIAK
59	772/2021 MACA/334/2021	D.M.,M/S NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
60	773/2021 MACA/217/2020	THE BRANCH MANAGER, THE SHRIRAM GENERAL INSURANCE CO. LTD.-MP	ADARSH KUMAR
61	774/2021 MACA/288/2021	DIVISIONAL MANAGER,M/S. ORIENTAL INSURANCE COMPANY-LIMITED-MP	PRANAY SHIKUMPAR MOHANTY
62	943/2021 CRLA/429/2015	JAYANTA SAMANTARAY-MP	MR.SARATHI JYATI MOHANTY,M/S.SAMARENDRA B.
63	944/2021 CRLA/164/2018	SHYAMGHANA SAHOO-MP	M/S.
64	945/2021 CRLA/658/2012	RAJKISHORE SATAPATHY-MP	M/S.DEBA PRASAD DAS
65	946/2021 CRLA/213/2020	NATABAR SWAIN-MP	JUGAL KISHORE PANDA
66	947/2021 CRLA/260/2017	SARAT CHANDRA ROUT-MP	M/S.UDIT RANJAN JENA
67	948/2021 CRLA/522/2021	SWETANG PATTNAIK-MP	DEEPAK KUMAR MOHAPATRA
68	949/2021 CRLA/522/2021	SWETANG PATTNAIK-MP	DEEPAK KUMAR MOHAPATRA
69	1016/2021 BLAPL/3548/2021	SUJAY @ SUJAYA KUMAR BEHERA-MP	BHABANI SHANKAR DASPARIDA
70	1017/2021 BLAPL/4774/2021	GULSAR @ SK. GULSARUDDIN @ SEKH GULSAR UDDIN-MP	MDHARTHA DAS
71	1018/2021 BLAPL/3208/2021	OPU HALDAR-MP	PRASANNA KU. PARHI
72	1019/2021 BLAPL/8552/2021	NAKULA PALAI-MP	BIBHUTI RANJAN MOHANTY
73	1020/2021 BLAPL/8360/2021	SARAT KUMAR SENAPATI-MP	SIDHESWAR MOHANTY
74	1021/2021 BLAPL/2629/2021	SUDAN RAY @ SUDHANYA RAY-MP	DIPTI RANJAN BHOKTA
75	1060/2021 WPC(OAC)/957/2000	NATABAR PADHIHARY-MP	M/SD.R PATTANAIAK
76	1061/2021 WPC(OAC)/385/2000	BIJENDRA KUMAR NAIK-MP	M/S UPENDRA KUMAR SAMAL
77	1063/2021 WPC(OAC)/2335/2000	PARSURAM KAR-MP	M/S RAMESH CHANDRA PATTANAIAK
78	1065/2021 WPC(OAC)/2895/1994	RABINDRA BEHERA-MP	SANJEEB MOHANTY
79	1068/2021 WPC(OAC)/4228/1996	HEMANTA KUMAR DHIR-MP	M/S ER. NAGENDRA KUMAR MOHANTY
80	1069/2021 WPC(OAC)/4228/1996	HEMANTA KUMAR DHIR-MP	M/S ER. NAGENDRA KUMAR MOHANTY
81	1072/2021 WPC(OAC)/3975/1996	NIGAM PRASAD PATNAIK-MP	B.S.TRIPATHY 1
82	1073/2021 WPC(OAC)/3975/1996	NIGAM PRASAD PATNAIK-MP	B.S.TRIPATHY 1
83	1074/2021 WPC(OAC)/390/2000	SATYA CHARAN MEHER-MP	M/S DINABANDHU MISHRA
84	1075/2021 WPC(OAC)/2988/1994	RAMAKANTA BARIK-MP	M/S K.K.SWAIN
85	1076/2021 WPC(OAC)/391/2000	RATNAKAR MEHER-MP	M/S DINABANDHU MISHRA
86	1079/2021 WPC(OAC)/393/2000	SUJIT KUMAR DAS-MP	M/S A.K MISHRA
87	1080/2021 WPC(OAC)/959/2000	UMAKANTA MAHANTA-MP	M/S AJIT RATH
88	1081/2021 WPC(OAC)/222/1996	AMIYA KUMAR DAS-MP	M/S GOKULANANDA PADHI
89	1082/2021	KAILASH CHANDRA BISWAL-MP	M/S SATYANARAYAN MOHAPATRA

90	WPC(OAC)/2200/2000 1083/2021	UCHHAB CHARAN JENA-MP	M/S U.K. MOHANTY
91	WPC(OAC)/1676/2000 1084/2021	UCHHAB CHARAN JENA-MP	M/S U.K. MOHANTY
92	WPC(OAC)/1676/2000 1085/2021	KAILASH CHANDRA BISWAL-MP	M/S SATYANARAYAN MOHAPATRA
93	WPC(OAC)/2200/2000 1086/2021	UCHHAB CHARAN JENA-MP	M/S U.K. MOHANTY
94	WPC(OAC)/1676/2000 1092/2021	N.KAMARAJU-MP	ER. NAGANDRA KUMAR MOHANTY
95	WPC(OAC)/107/2000 1097/2021	NABGHANA BHOI-MP	M/S U.N. MISHRA
96	WPC(OAC)/1279/2000 1100/2021	PRASANTA KUMAR SATAPATHY-MP	M/S ASWINI KUMAR MISHRA
97	WPC(OAC)/3660/2000 1101/2021	DR.AMBUJA SATPATHY-MP	M/S.MANOJ KUMAR MISHRA
98	WPC(OAC)/3172/2018 1102/2021	GHANASYAMA ROUT-MP	M/S PRAFULLA KUMAR MOHAPATRA
99	WPC(OAC)/1831/2000 1103/2021	KAILASH CHANDRA MOHANTY-MP	M/S ASWINI KUMAR MISHRA
100	WPC(OAC)/3703/2000 1105/2021	PADMALOCHAN SARANGI-MP	M/S SACHIDANANDA SAHOO
101	WPC(OAC)/3709/2000 1107/2021	DHRUBENDRA NATH GIRI-MP	M/S SACHIDANANDA SAHOO
102	WPC(OAC)/3702/2000 1108/2021	SAHADEV DASH-MP	M/S SACHIDANANDA SAHOO
103	WPC(OAC)/3701/2000 1109/2021	PRATAP CHANDRA DAS-MP	M/S SACHIDANANDA SAHOO
104	WPC(OAC)/3700/2000 1110/2021	GOURANGA CHANDRA SAHOO-MP	M/S SACHIDANANDA SAHOO
105	WPC(OAC)/3699/2000 1115/2021	NARAYAN TARAI-MP	BIJAYA KUMAR ROUT
106	WPC(OAC)/4106/2000 1117/2021	MARKANDAYA SAHOO-MP	BANSHIDHAR SATAPATHY
107	WPC(OAC)/4111/2000 1118/2021	SUBASH CHANDRA SAHOO-MP	AMITAV TRIPATHY, (H.M.DHAL.)
108	ABLAPL/4604/2019 1349/2021	RAJ KU.JENA @ BRUSLIN JENA @ BHUSLI-MP	PRADEEP KUMAR DAS (1)
109	CRLMC/944/2020 1351/2021	KANHAIYA LAL AGRAWAL-MP	TRILOCHAN NANDA
110	CRLMC/943/2020 1352/2021	K. KRISHNA RAO PATRO-MP	V. NARASINGH
111	CRLMC/1776/2021 1353/2021	PABITRA KUMAR ROUT-MP	RANJIT KESHARI RAY
112	CRLMC/599/2020 1354/2021	KALINDAR SAHU-MP	ANIRUDHA DAS
113	CRLMC/694/2021 1355/2021	RAJESH SAMNTRA @ LADU SAMANTRAY-MP	HIMANSHU SEKHAR MISHRA
114	CRLMC/1777/2021 1356/2021	RAJESH SAMNTRA @ LADU SAMANTRAY-MP	HIMANSHU SEKHAR MISHRA
115	CRLMC/1777/2021 1357/2021	MINISH@MANISH GARUD-MP	SIDHESWAR MOHANTY
116	CRLMC/1779/2021 1358/2021	VINOD KUMAR-MP	DEVASHIS PANDA
117	CRLMC/1780/2021 1359/2021	VINOD KUMAR-MP	DEVASHIS PANDA
118	CRLMC/1782/2021 1360/2021	OM KUMBHAR-MP	KIRTAN DANG
119	CRLMC/1783/2021 1821/2021	RADHAKRISHNA INSTITUTE OF TECHNOLOGY AND ENGINEERING MP	CHANDRAN MOHAPATRA
120	WA/748/2021 13925/2021	DAYANIDHI SAHOO-MP	BISWAJIT MOHAPATRA
	WP(C)/30324/2021		

121	13926/2021 WP(C)/30325/2021	BANSIDHAR PANDIT-MP	ASHOK KUMAR SAHOO
122	13927/2021 WP(C)/30326/2021	NIRUPAMA PATASANI-MP	SUJATA MOHANTY
123	13928/2021 WP(C)/29169/2021	DAYANIDHI SAHOO-MP	KARUNAKAR RATH
124	13929/2021 WP(C)/30327/2021	NIRANJAN GURU-MP	ACHYUTANANDA PATTANAİK
125	13930/2021 WP(C)/28150/2021	SHREEMUKHA PUTEŁ-MP	RANJIT SAMAL
126	13931/2021 WP(C)/30328/2021	ALEKHA KUMAR SETHY-MP	DILLIP KUMAR MOHANTY
127	13932/2021 WP(C)/30330/2021	KOUSHIK SA-MP	RAMESH KUMAR SAHU
128	13933/2021 WP(C)/12402/2018	M/S.KALINGA EMERY STONE AND CHAKKI MANUFACTURING	RUSSMIN TANU KUMAR SARANGI
129	13934/2021 WP(C)/30332/2021	RABINDRA KUMAR BHOI-MP	SURENDRA KUMAR GARTIA
130	13935/2021 WP(C)/10377/2020	RATNAMANI NAIK-MP	CHINMAYA MOHANTY
131	13936/2021 WP(C)/30333/2021	PRAVASH KUMAR KHUNTIA-MP	BIRAJA PRASANNA SATAPATHY
132	13937/2021 WP(C)/30334/2021	DEBARAJ PARIDA-MP	BIRAJA PRASANNA SATAPATHY
133	13938/2021 WP(C)/24690/2020	RAJESH MRUDANGIA-MP	A.PATTANAİK
134	13939/2021 WP(C)/30336/2021	JAGABANDHU KHAMARI SHARMA-MP	TRILOCHAN NANDA
135	13940/2021 WP(C)/30337/2021	SISIR KUMAR SAMANTARAY-MP	KUNAL KUMAR SWAIN
136	13942/2021 WP(C)/1427/2011	BAMAN CH.DASH-MP	M/S.R.K.MOHANTY
137	13943/2021 WP(C)/30339/2021	SANJULATA PANDA-MP	SUKANTA KUMAR MISHRA
138	13944/2021 WP(C)/30342/2021	SUJATA BEHERA-MP	SUKANTA KUMAR MISHRA
139	13945/2021 WP(C)/30343/2021	RAMESH CHANDRA PATRA-MP	SUSHANTA KUMAR MISHRA
140	13946/2021 WP(C)/30344/2021	DEBASMITA NAYAK-MP	SUKANTA KUMAR MISHRA
141	13947/2021 WP(C)/30347/2021	DAYANIDHI NAYAK-MP	BASUDEV BARIK
142	13948/2021 WP(C)/30350/2021	MADHUSUDAN SUNANI-MP	DILLIP RAY
143	13949/2021 WP(C)/30351/2021	UPENDRA KASHYAP-MP	DILLIP KUMAR RAY
144	13950/2021 WP(C)/30353/2021	SAKUNTALA BEHERA-MP	PRASANTA KUMAR TRIPATHY
145	13951/2021 WP(C)/30361/2021	SUMITRA MEHER-MP	SATYAJIT MOHAPATRA
146	13952/2021 WP(C)/30360/2021	J.RAMBAI-MP	SUJATA JENA
147	13953/2021 WP(C)/30365/2021	RANJAN KUMAR MAHARANA-MP	PRANAB KUMAR SAMANTRAY
148	13954/2021 WP(C)/30368/2021	PRASANTA KUMAR SUBUDHI-MP	PRASANNA KUMAR MISHRA
149	13955/2021 WP(C)/12981/2021	USHA BODA-MP	PABITRA KUMAR NAYAK
150	13956/2021 WP(C)/12981/2021	USHA BODA-MP	PABITRA KUMAR NAYAK
151	13957/2021 WP(C)/30372/2021	RAMAKANTA MALIK-MP	RAMA CHANDRA RAY
152	13958/2021	RATNAMANJARI MOHANTY-MP	BIMBISAR DASH

153	WP(C)/30379/2021 13961/2021	SRI GRAMESWAR DEV BIJE AMURI-MP	ASHOK KUMAR MOHAPATRA
154	WP(C)/30382/2021 13962/2021	PRATAP GHOSE SECURITY AGENCY-MP	ANUPAM DASH
155	WP(C)/30384/2021 13963/2021	BRUNDABAN MOHAPATRA-MP	SUSHANTA KUMAR MISHRA
156	WP(C)/30387/2021 13964/2021	SANTOSH KUMAR SAHU @ SANTOSH SAHU-MP	SARBESWAR BEHERA
157	WP(C)/30391/2021 13965/2021	SEBATI SAHU-MP	SARBESWAR BEHERA
158	WP(C)/30392/2021 13966/2021	AMARESH KUMAR SINGH-MP	PRAFULLA KUMAR RATH
159	WP(C)/30396/2021 13967/2021	SUMANTA KUMAR PARIDA-MP	UPENDRA KUMAR SAMAL
160	WP(C)/3438/2020 13968/2021	DIPTIMAYA BISWAL-MP	UPENDRA KUMAR SAMAL
161	WP(C)/3477/2020 13969/2021	JAYA KRUSHNA MISHRA-MP	UPENDRA KUMAR SAMAL
162	WP(C)/3436/2020 13970/2021	NILU MAHARANA-MP	UPENDRA KUMAR SAMAL
163	WP(C)/3432/2020 13971/2021	DIVYA RANJAN GUIN-MP	UPENDRA KUMAR SAMAL
164	WP(C)/3697/2020 13972/2021	PRASANTA KUMAR SETHY-MP	UPENDRA KUMAR SAMAL
165	WP(C)/3475/2020 13973/2021	PRAVAT RANJAN PRUSTY-MP	B.N.PARIDA
166	WP(C)/25009/2020 13974/2021	SUDHAKAR SAHOO-MP	SOMANATH MISHRA
167	WP(C)/30409/2021 13977/2021	DHARMANANDA MISHRA-MP	Mr.
168	WP(C)/6681/2020 13978/2021	SUJATARANI PATI-MP	NIRANJAN LENKA
169	WP(C)/30418/2021 13979/2021	SUMITRA KUMARI JENA-MP	BIRAJA PRASANNA DAS
170	WP(C)/30419/2021 13980/2021	BASANTA KUMAR SWAIN-MP	NIRANJAN LENKA
171	WP(C)/30420/2021 13981/2021	DR. RAJEEB LOCHAN MISHRA-MP	BRAHMANANDA TRIPATHY
172	WP(C)/28983/2021 13983/2021	MANABENDRA PRUSTY-MP	DAYANIDHI MISHRA
173	WP(C)/30421/2021 13984/2021	BIDYASAGAR MISHRA-MP	JITENDRA KUMAR DIGAL
174	WP(C)/10287/2020 13985/2021	MITALI SAHOO-MP	JITENDRA KUMAR DIGAL
175	WP(C)/10289/2020 13986/2021	NARAYAN PATRA BIJAY PATRA-MP	SIDHARTHA RAY
176	WP(C)/30424/2021 13987/2021	SUBRAT BARIK-MP	MANOJ KUMAR MOHANTY
177	WP(C)/30426/2021 13988/2021	RAJENDRANATH MOOKERJEE-MP	KISHORE KUMAR MISHRA
178	WP(C)/30425/2021 13989/2021	JANGYA NARAYAN PATI-MP	PARTHA SARATHI DAS
179	WP(C)/30427/2021 13990/2021	BHIBE MAJHI-MP	MANAS PATI
180	WP(C)/30428/2021 13992/2021	CHITALO DEGREE MAHAVIDYALAYA-MP	KSHIROD KUMAR ROUT
181	WP(C)/27100/2021 13993/2021	JAHIDA BIBI-MP	AGASTI KANUNGO
182	WP(C)/30436/2021 13994/2021	RAKESH KUMAR NAYAK-MP	SRIKAR KUMAR RATH
183	WP(C)/30437/2021 13995/2021	DURGA PRASAD MOHANTY-MP	KALI PRASANNA MISHRA
	WP(C)/30438/2021		

184	13996/2021 WP(C)/25674/2021	M/S. PREMSAI CONSTRUCTION-MP	PRABODHA CH. NAYAK
185	13997/2021 WP(C)/30442/2021	MAHAMANDESWAR SHRIMAHANTA KAMALA KANTABISWA	ABAN KUMAR PADEY
186	13998/2021 WP(C)/30443/2021	KARTIK PRASAD JENA-MP	RAMA CH.JENA
187	13999/2021 WP(C)/26670/2020	MINAKHI BISWAL-MP	MANAS PATI
188	14001/2021 WP(C)/30446/2021	SANJULATA PRADHAN-MP	R.N.BISWAL
189	14002/2021 WP(C)/30449/2021	M/S RIDHI SIDHI ENTERPRISES, NAYASARAK-MP	TUSHAR KANTI SATAPATHY
190	14003/2021 WP(C)/30451/2021	BHARAT SINGH-MP	BYOMOKESH SAHOO
191	14004/2021 WP(C)/30452/2021	SANTANU KUMAR JENA-MP	DR.BINODA KUMAR MISHRA
192	14005/2021 WP(C)/22388/2018	KUMARI RASHMITA SAHU-MP	M/S.KALPATARU PANIGRAHI
193	14006/2021 WP(C)/22388/2018	KUMARI RASHMITA SAHU-MP	M/S.KALPATARU PANIGRAHI
194	14007/2021 WP(C)/22379/2018	TAPISA SAHU-MP	M/S.KALPATARU PANIGRAHI
195	14009/2021 WP(C)/22379/2018	TAPISA SAHU-MP	M/S.KALPATARU PANIGRAHI
196	14010/2021 WP(C)/30454/2021	LALSINGH BHOI-MP	KUNAL KUMAR SWAIN
197	14011/2021 WP(C)/22384/2018	SANTIPRIYA SAHU @ SANTI SAHU-MP	M/S.KALPATARU PANIGRAHI
198	14012/2021 WP(C)/22384/2018	SANTIPRIYA SAHU @ SANTI SAHU-MP	M/S.KALPATARU PANIGRAHI
199	14013/2021 WP(C)/30455/2021	BISWA BHUSAN MALLA-MP	SOUBHAGYA SWAIN
200	14014/2021 WP(C)/22381/2018	MAHADEV SAHU-MP	M/S.KALPATARU PANIGRAHI
201	14015/2021 WP(C)/30456/2021	PYARILAL MAHALING-MP	DEEPALI MOHAPATRA
202	14016/2021 WP(C)/30459/2021	SRI DADHIBABAN JEW BIJE NIJAGAON-MP	KSHIROD KUMAR ROUT
203	14017/2021 WP(C)/30460/2021	JYOTSNAMAYEE DAS-MP	KSHIROD KUMAR ROUT
204	14018/2021 WP(C)/14324/2020	SIBA SANKAR PANDA-MP	SUBRAT KUMAR NAYAK
205	14019/2021 WP(C)/25143/2021	SHYAMA KUMARI DHAL-MP	RANJAN KUMAR BEHERA
206	14020/2021 WP(C)/10271/2021	BIJAY KUMAR MUDULI-MP	BHABANI SANKAR TRIPATHY (1)
207	14021/2021 WP(C)/30462/2021	SANKARSANA NAYAK-MP	SRINIVAS MOHANTY
208	14022/2021 WP(C)/10271/2021	BIJAY KUMAR MUDULI-MP	BHABANI SANKAR TRIPATHY (1)
209	14023/2021 WP(C)/10271/2021	BIJAY KUMAR MUDULI-MP	BHABANI SANKAR TRIPATHY (1)
210	14024/2021 WP(C)/4146/2020	HIRNMAYEE DHAL-MP	SATYA RANJAN PATI
211	14025/2021 WP(C)/30464/2021	SRIDHAR NAYAK-MP	BAMADEV BARAL
212	14026/2021 WP(C)/30468/2021	KESHAB CHANDRA SAHOO-MP	B.N.PARIDA
213	14027/2021 WP(C)/30469/2021	SRIDHAR NAYAK-MP	BAMADEV BARAL
214	14028/2021 WP(C)/30475/2021	PRASAN KUMAR PARIDA-MP	PAMI RATH
215	14029/2021	AMIT VASANI-MP	USHARANI PADHI

216	WP(C)/30476/2021 14030/2021	M/S PALLAVI INFRA PROJECT-MP	SITIKANTA MISHRA
217	WP(C)/30477/2021 14031/2021	BIJOYLAXMI BEHERA-MP	B.D.SATAPATHY
218	WP(C)/30478/2021 14032/2021	ABS MANAMOHAN MALLICK-MP	PRABODHA CHANDRA NAYAK
219	WP(C)/30479/2021 14033/2021	SUBASH SETH-MP	PRABIR KUMAR RAY
220	WP(C)/30482/2021 14034/2021	BASANTI PATRA-MP	SANJIB MOHANTY
221	WP(C)/30484/2021 14036/2021	SHARK MINES AND MINERALS PVT. LTD.-MP	KEDAR NATH TRIPATHY
222	WP(C)/30487/2021 14037/2021	KALINGA WARRIORS-MP	PRABODHA CHANDRA NAYAK
223	WP(C)/30486/2021 14038/2021	PRAVEEN KUMAR PONDRATI-MP	J.M.PATTANAİK
224	WP(C)/30489/2021 14039/2021	NABEEN KUMAR MOHANTY-MP	SUSHANTA KUMAR MISHRA
225	WP(C)/30491/2021 14040/2021	JIBAN JYOTI PATTNAİK-MP	BIJAYA KUMAR PARIDA
226	WP(C)/30490/2021 14041/2021	SUSANTA SAHU-MP	SWARUP KUMAR PATNAİK
227	WP(C)/29813/2021 14042/2021	ROHINEE BUDHIA-MP	SUSANTA KUMAR SAHU
228	WP(C)/30492/2021 14043/2021	CHANDAN SAMANTRAY-MP	J.M.PATTANAİK
229	WP(C)/30496/2021 14044/2021	BAHUBALENDRA JOSHOWANT NARAYAN DEO-MP	J.M.PATTANAİK
230	WP(C)/30499/2021 14046/2021	KRISHNA CHANDRA PAIKARAY-MP	A.N.DAS
231	WP(C)/30525/2021 14047/2021	LADU KISHORE PRADHAN-MP	A.N.DAS
232	WP(C)/30526/2021 14048/2021	UMESH CHANDRA PATTNAİK-MP	A.N.DAS
233	WP(C)/30529/2021 14049/2021	SANJAYA KUMAR DAS-MP	A.N.DAS
234	WP(C)/30534/2021 14050/2021	SANAT NALINI DAS-MP	PITAMBAR PANDA
235	WP(C)/30535/2021 14051/2021	H.L. INFRASTRUCTURE-MP	JASHOBANTA DASH
236	WP(C)/30538/2021 14052/2021	JATINDRA NATH@JACHINDRA MUDULI-MP	AMIT PRASAD BOSE
237	WP(C)/30539/2021 14053/2021	H.L.INFRASTRUCTURE-MP	JASHOBANTA DASH
238	WP(C)/30540/2021 14054/2021	JATINDRA NATH@JACHINDRA MUDULI-MP	AMIT PRASAD BOSE
239	WP(C)/30541/2021 14055/2021	H.L.INFRASTRUCTURE-MP	JASHOBANTA DASH
240	WP(C)/30542/2021 14056/2021	H.L.INFRASTRUCTURE-MP	JASHOBANTA DASH
241	WP(C)/30543/2021 14057/2021	DINABANDHU SUNDHI-MP	PRASANTA KUMAR MISHRA
242	WP(C)/30544/2021 14058/2021	MANAS KUMAR NAYAK-MP	KUNAL KUMAR SWAIN
243	WP(C)/30545/2021 14059/2021	RASHMITA BEHERA-MP	KUNAL KUAMR SWAIN
244	WP(C)/30547/2021 104/2021	RANJAN KUMAR MOHAPATRA-MP	
245	CONTC(CPC)/338/2001 351/2021	SASMITA MOHANTY-MP	PRAMOD KUMAR MISHRA
246	TRP(C)/252/2021 394/2021	SASHIKANTA ROUT-MP	
	CONTC/5282/2021		

247	398/2021 CONTC/4187/2021	SUDARSHAN JENA-MP	
248	399/2021 CONTC/5266/2021	BINAYA KUMAR NAYAK-MP	
249	507/2021 RSA/192/2015	JOGINDRA PATJOSHI@PATAJOSHI-MP	
250	529/2021 CMP/1451/2015	HARIHARA KHATOI-MP	
251	1059/2021 WPC(OAC)/1693/1995	PARESH CHANDRA GIRI-MP	
252	1062/2021 WPC(OAC)/2425/1994	GOVINDA CHANDRA MISHRA-MP	
253	1064/2021 WPC(OAC)/1560/1996	BIBHUTI BUSAN NAYAK-MP	
254	1066/2021 WPC(OAC)/1560/1996	BIBHUTI BUSAN NAYAK-MP	
255	1067/2021 WPC(OAC)/2644/1993	SUSANATA KUMAR RAY-MP	
256	1070/2021 WPC(OAC)/2269/1994	LAXMAN DASH-MP	
257	1071/2021 WPC(OAC)/2269/1994	LAXMAN DASH-MP	
258	1077/2021 WPC(OAC)/289/1996	KRUTIBAS PARIDA-MP	
259	1078/2021 WPC(OAC)/2468/1996	KESHAB CH. MOHANTA-MP	
260	1087/2021 WPC(OAC)/420/1995	RADHASHYAM BARIK-MP	
261	1088/2021 WPC(OAC)/420/1995	RADHASHYAM BARIK-MP	
262	1089/2021 WPC(OAC)/1651/1993	NIRMAL KUMAR PAL-MP	
263	1090/2021 WPC(OAC)/824/2009	BIRENDRA KUMAR PANDA-MP	
264	1091/2021 WPC(OAC)/2522/1994	DHARANIDHAR ROUSTRAY-MP	
265	1093/2021 WPC(OAC)/1781/1993	SANKARSAN BHUKTA-MP	
266	1094/2021 WPC(OAC)/1651/1993	NIRMAL KUMAR PAL-MP	
267	1095/2021 WPC(OAC)/391/1995	PRABHAKAR KAR-MP	
268	1098/2021 WPC(OAC)/1703/1996	MURALIDHAR LENKA-MP	
269	1099/2021 WPC(OAC)/1382/1996	NIRMAL KUMAR PANIGRAHI-MP	
270	1104/2021 WPC(OAC)/3002/2000	SURESH CHANDRA NAYAK-MP	
271	1106/2021 WPC(OAC)/3119/2000	DHARANIDHAR PARIDA-MP	
272	1111/2021 WPC(OAC)/3118/2000	BHAGABAT PRADHAN-MP	
273	1112/2021 WPC(OAC)/1512/1996	BIJAYANEE MITRA-MP	
274	1113/2021 WPC(OAC)/2012/1995	KHIROD CHANDRA JENA-MP	
275	1114/2021 WPC(OAC)/3117/2000	FAKIR MOHAN SARANGI-MP	
276	1116/2021 WPC(OAC)/3032/2000	BALABHADRA SAMAL-MP	
277	1118/2021 WPC(OAC)/1719/1996	BHARAT CHANDRA MOHANTY-MP	
278	1119/2021	DEBAKI SUNANI-MP	SALAUDDIN KHAN

279	ABLAPL/3986/2020 1120/2021	NUTHURI BEHERA-MP	
280	ABLAPL/7182/2021 1121/2021	BIRA KISHORE TRIPATHY-MP	
281	ABLAPL/5894/2019 1122/2021	BIRA KISHORE TRIPATHY-MP	
282	ABLAPL/5894/2019 1348/2021 CRLMC/647/2020	KHIRODRA KUMAR DHARUA-MP	SAROJ KUMAR PADHY
283	1350/2021 CRLMC/3241/2017	TUKU PADHY-MP	
284	13941/2021 WP(C)/24141/2021	NIRANJAN SAHU-MP	
285	13959/2021 WP(C)/28312/2021	BARSHA PANDA-MP	
286	13960/2021 WP(C)/28813/2021	KRISHNA ORAM-MP	
287	13975/2021 WP(C)/28375/2021	HARICHARAN PATEL-MP	
288	13976/2021 WP(C)/28377/2021	HEMANTA KUMAR BEHERA-MP	
289	13982/2021 WP(C)/28266/2021	NIRUPAMA NAYAK-MP	
290	13991/2021 WP(C)/2648/2021	DANDAPANI JENA-MP	
291	14000/2021 WP(C)/23259/2020	P.KISHORE KUMAR SUBUDHI-MP	
292	14008/2021 WP(C)/7208/2021	JOGENDRA @ JOGENDRA KUMAR SAHOO-MP	
293	14035/2021 WP(C)/27984/2021	SASMITA KANUNGO-MP	
294	14045/2021 WP(C)/3648/2021	PRAMILA PARIDA-MP	